

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL,
WESTERN ZONE BENCH PUNE
ORIGINAL APPLICATION NO. 237/2024 (WZ)
EARLIER ORIGINAL APPLICATION NO. 1364/2024
(PB)**



IN THE MATTER OF:-

Sub : News Item titled “3 dead 9 hospitalized after gas leak blast at fertilizer plant in Maharashtra” appearing in the Times of India dated 22.11.2024.

V/s.

Member Secretary, MPCB & Ors.

**REPLY AFFIDAVIT ON BEHALF OF RESPONDENT
NO. 5 - M/S MANMAR INDUSTRIES .**

I, Mrs Jyothi Mandar Nalavade, aged about 40 years, occupation House Wife, wife of the late Shri Mandar Nandkumar Nalavade, who was the Director of the Respondent No. 5 – M/s. Manmar Industries, Plot No. A-53, MIDC, Shalgaon–Bombalewadi, Taluka Kadegaon, District Sangli, do hereby solemnly affirm and state as under:

That, I am the wife of late Mr Mandar Nandkumar Nalavade who was the director of M/S Manmar Industries, plot no A-53,MIDC, Shalgaon –Bombalewadi, Tal- Kadegaon, Dist- Sangli which is Bio-Fertilizer and bio-pesticides Industry without using inorganic chemicals, and was also injured in the above incident and

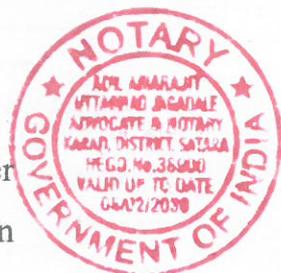


finally succumbed to his injuries at Ruby Hall Clinic , Hospital In Pune on 30.01.2025. I am well conversant with the facts and circumstances of the case as well as the record of the case lying in the company office, I am filing this affidavit only for a limited purpose to bring on record the true facts of the case.

1. I say and submit that, The Hon'ble National Green Tribunal (NGT), New Delhi registered an Original Application (OA) No. 1364 of 2024 (PB) in Suo-Moto on the basis of the News Item titled "3 dead 9 hospitalized after gas leak blast at fertilizer plant in Maharashtra" appearing in the Times of India dated 22.11.2024. The Hon'ble Tribunal heard the matter on dated 12-12-2024 and directed the Respondent No.1- Member Secretary, Maharashtra Pollution Control Board to file an affidavit before the appropriate Bench of the Tribunal at least one week before next hearing date. A copy of Hon'ble NGT order dated 12-12-2024 is enclosed marked as an Annexure-"A".

2. I say and submit that, the Respondent company is engaged in manufacturing of Bio-Fertilizer and bio-pesticides Industry without using inorganic chemicals and as per the harmonization of Classification of industrial sector under Red, Orange, Green and White Categories, the said industry is falling under **white Category** and for that purpose online undertaking was submitted to Maharashtra pollution control board on

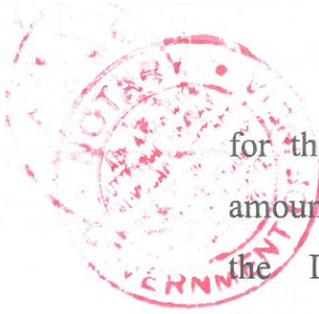




26.12.2021. A copy of Undertaking by Industry falling under “white” category dated 26.12.2021 is enclosed marked as an **Annexure-“B”**

3. I say and submit that the blast occurred on 21.11.2024, at M/s. Manmar Industries, Plot No. A-53, MIDC Shalgaon, Tal. Kadegaon, Dist Sangli. and Due to blast 11 people were injured out of which 03 workers died at the hospital, while receiving treatment for their injuries, the names of the deceased are as under 1. Kishore Taytaso Sapkare 2. Sow Suchita Rajesh Uthale and Sow Nilam Maruti Retharekar and director Mandar Nandkumar Nalavade also died at hospital in pune.
4. I say and submit that the Answering Respondent paid for all the medical expenses of the injured and the deceased persons. A copy of the Medical bills is hereto Annexed and marked as **Annexure C (Colly)**.
5. I say and submit that the Answering Respondent paid a sum of Rupees One Lakh immediately to the widow of the deceased Kishore Tatyaso Sapkare as a help and is further providing a monthly sustenance amount of Rupees 10,000 per month (Through Bank transfer) Copy of the Ledger Account are hereto annexed and Marked as **Annexure D**. The Answering Respondent further states that they are ready to pay the amount





for the purpose of help as well as the monthly sustenance amount to the dependents of the deceased, but due to an issue of the Legal Heirs amongst themselves, the Answering Respondent is facing a hurdle due to the same.

6. I say and submit that, most of the persons claiming to be injured in the said incident are not workers of the M/s. Manmar Industries, but out of 5 persons are residing more than one KM away from the company and suffering from other diseases, not connected to the said incident , and are wrongfully taking advantage of the free treatment being provided by the Answering Respondent. And the Answering Respondent bore all the medical expenses of those persons who were admitted along with the workers of the company. The Answering Respondent has paid all the hospital expenses till their discharge from hospital.

7. I say and submit that, Maharashtra Pollution Control Board has issued the Closure Direction to Respondent M/s. Manmar Industries, Plot No. A-53, MIDC, Shalgaon, Tal-Kadegaon, Dist- Sangi vide letter No.MPCB/RO/KOP/CD/FTS-0110, Dated. 22.11.2024 directing them to stop the manufacturing activity, since then the Respondent M/s. Manmar Industries is





closed A copy of Closure Direction Dated. 22.11.2024 is enclosed and marked as an Annexure-“E”.

8. I say and submit that, the Respondent Company has received the Notice under workmen compensation Act from Labour Court Sangli A copy of Notice dated 14/02/2025 is enclosed and marked as an Annexure-“F”.

9. The Answering Respondent submits that the said matter with respect to the compensation under workmen's Compensation Act 1923 is already pending before the Labour Court at Sangli and thus it is the contention of the Answering Respondent that they will abide by the decision of the Labour Court and comply with the directions issued by the labour Court and thus the above Original Application be dropped against the Answering Respondent.

10. I say and submit that, immediately after the of the incidence do to the closure directions issued by the Maharashtra Pollution Control Board the police officer along with MPCB officers immediately locked the industrial premises and kept the key in their custody, but after some days, the Answering Respondent visited the site of industry and was shocked to realise that many machinery and equipment worth about Rupees 70 Lakhs were



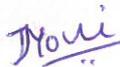
stolen from the factory premises. The Answering Respondent tried to present the said incident to the Police, on 10/09/2025 the police lodged the FIR. A copy of complaint dated 04/8/2025 is enclosed and marked as an **Annexure-“G”**.

11. I say and submit that, after loss of the earning member of the family the Answering Respondent is having the only assets that are the factory premises and machinery and equipment. The Answering Respondent wants to sell the factory premises, machinery and equipment and settle the claims of dead persons and injured persons but due to the theft in the factory premises the deponent has already suffered loss of several Lakhs of Rupees and apart from the assets of the said industry, the Answering Respondent has no other source of income to settle the claims of the victims of the said incident.

Solemnly affirmed on the day 7th October, 2025.


 Identified by me.
 Adv. S. N. Jagtapale

For and on behalf of Respondent NO 5.


 (-----)





VERIFICATION

I, Jyothi Mandar Nalavade , Age 40 Years, Occupation Housewife. do hereby state on solemn affirmation what is stated in the foregoing affidavit in reply to my own knowledge and I believe the same to be true and correct.

Solemnly affirmed on the day 7th th day of October 2025.

For and on behalf of Respondent No 5

(Jyoti)



Dr. M. D.
IDENTIFIED BY
ADVOCATE S.N. Mulla.
DATE

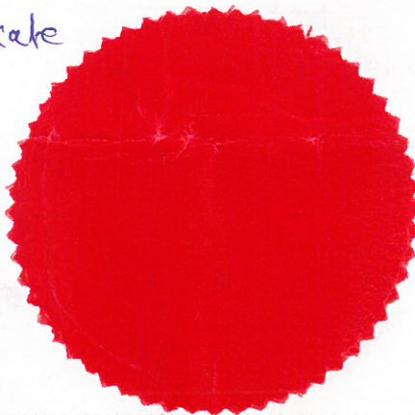
BEFORE ME

Jagdale

Solemnly affirmed before me by
Shri/Smt. Jyothi Mandar Nalavade
R/O Masur, Tal. Karad.

ADV. AMARAJIT UTTAMRAO JAGDALE
NOTARY GOVT. OF INDIA
KARAD, DISTRICT. SATARA
REGD. No. 38900

Who is identified before me by
Shri/Smt. S.N. Mulla Advocate
to whom I know Personally.



NOTED & REGISTERED
TODAY AT KARAD
Serial No. 113/2025
DATE 07.10.2025

CANCELLED **CANCELLED**



Item No. 06

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1364/2024

News Item titled "3 dead 9 hospitalized after gas leak blast at fertiliser plant in Maharashtra" appearing in the Times of India dated 22.11.2024

Date of hearing: 12.12.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

ORDER

1. This Original Application is registered *suo-moto* on the basis of the news item titled "3 dead nine hospitalised after gas leak blast at fertiliser plant in Maharashtra" appearing in the "Times of India" dated 22.11.2024.

2. The matter relates to a gas leak and blast at Myanmar Chemical Company located in Shalgaon MIDC, Kadegaon tehsil in Sangli, Maharashtra, resulting in three deaths, including two women and nine hospitalizations. As per the article, the explosion of a reactor at the plant led to the release of chemical fumes, believed to be ammonia. It alleges that due to the gas leak, 12 people were affected and rushed to nearby hospitals were three people succumbed to the exposure.

3. The news item does not reflect that any compensation has been paid to the victims of gas leak.

4. The above news item attracts the provisions of Public Liability Insurance Act, 1991 and the Environment (Protection) Act, 1986.

5. The Tribunal in M.A No. 46/2022 in Original Application No. 05/2022 *In re: News item published in The Indian Express dated 07.01.2022 titled "Gujarat: At least 06 dead, 20 sick after gas leak at industrial area in Surat"* in a similar case of gas leak has awarded the compensation to family members of the victims and passed the following order:-

"The heirs of the deceased are entitled to compensation atleast @₹20 lakhs in respect of each death and @₹10 lakhs to each of those who fell sick on principle of restitution laid down inter alia in Sarla Verma (2009) 6 SCC 121 and Uphaar (2011) 14 SCC 481."

6. The news item raises substantial issues relating to compliance with the environmental norms and implementation of the provisions of scheduled enactment.

7. The power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon'ble Supreme Court in the matter of "*Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors.*" reported in 2021 SCC Online SC 897.

8. Hence, we implead following as respondents in this matter:

- (1) Member Secretary, Maharashtra Pollution Control Board (MPCB), Kalpataru Point, 3rd and 4th floor, Opp. PVR Cinema, Sion Circle, Mumbai-400 022
- (2) Central Pollution Control Board (CPCB), Through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.
- (3) Ministry of Environment, Forest and Climate Change (MoEF) Regional Office, Maharashtra, 11 Air Cargo Complex, Sahar, Mumbai - 400099, Maharashtra.

(4) District Magistrate, Sangli, Collector Office, Sangli,
Maharashtra

9. Issue notice to the above respondents for filing their response/reply by way of affidavit before the appropriate Bench of the Tribunal at least one week before the next hearing date. If any respondent directly files the reply without routing it through his advocate, then the said respondent will remain virtually present to assist the Tribunal.

10. Since the matter relates to the Western Zonal Bench, Pune, therefore, OA is transferred to the Western Zonal Bench for appropriate further action. The office is directed to transfer the original record of the OA to Western Zonal Bench, Pune.

11. List before Western Zonal Bench at Pune 07.02.2025.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

December 12, 2024
Original Application No. 1364/2024
dv..



Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Submitted to : SRO-Sangli, 300/2 , Udyog Bhavan , Near Government Rest House , Vishrambaug , Sangli - 416 416

Undertaking to be Submitted by Industry Falling Under 'white' Category

To :The Member secretary,
Maharashtra Pollution Control Board
Sion, Mumbai.

Sub: Undertaking about our industry being under 'white' category.

Ref: 1. Modified direction of C.P.C Board for categorization of industries under Red/Orange/Green & White category dtd. 07/03/2016

Sir,

We are submitting undertaking towards establishment & operation of our industry falling under 'white' category as per C.P.C Board's modification directions dtd. 07/03/2016 for categorization of industries under Red/Orange/Green & White category
We hereby undertake that:

1. We will comply with the provisions of the water (Prevention & Control of Pollution) ACT, 1974; the Air (Prevention & Control of Pollution) ACT, 1981; the Water CESS Act ,1977 & the Environment Protection Act, 1986.
2. We undertake to comply with any further direction issued by the M.P.C. Board and / or C.P.C. Board under the provision of the Water (Prevention & Control of Pollution) ACT, 1974; the Air (Prevention & Control of Pollution) ACT, 1981 & the Environment Protection Act, 1986
3. We are submitting the details our activity as follows.

a) General Details of Industry

Name	Address	Industry Type:
M/S MANMAR INDUSTRIES	PLOT NO. A-53 SHALGAON-BOMBALEWADI INDUSTRIAL AREA	W4 Bio fertilizer and bio-pesticides without using inorganic chemicals
Pincode 415304	District 00000033	
Taluka KADEGAON	Village BOMBALEWADI	
Name of Proprietor MANDAR NANDKUMAR NALAVADE	Name of Managing Director PROPRIETARY	Name of Managing Partner PROPRIETARY
Telephone 9975663801	Mobile 8484099970	Fax 0
Email MANDARNALAVADE@GMAIL.COM	Pan Card AEOPN8136L	

Capital Investment (Rs. in lacs):

150

Date of Establishment

Jan 1, 2021

Plot / Land Details: (in Meters)

Total Plot / Land Area

3500

Built Up Area

1400

Open Space Available

2100

Green Belt

Area covered under Green Belt in (Square Meters) No. of Tree Planted in Numbers

500

100

Name of Authority

R O MIDC SANGLI

License/Permit No

UDYAM-MH-30-0028530

b) Details of Product

Name of Product

1. P G R , MICRONUTRIANT

Quantity / Month

3000 TON/M

2. PROTEIN, HYDROLYSE

3000 TON/M

b) Details of ByProduct

Name of Byproduct

1. NA

Quantity / Month

0

c) Details of Water Budgeting

Purpose	Source	Water Consumption Quantity Ltrs/day	Effluent generation Quantity Ltrs/day	Treatment	Mode of Disposal
Domestic	SHALGAON BOMBALEWADI INDUSTRIAL AREA	1.0	0.5	SEPTIC TANK MWILL BE PROVIDED	ON LAND FOR GARDENING
Process/Cooling/Boiler etc	0	0	0	OTHERS	0

d) Details of Water CESS (for Water Consumption ≥ 10,000 Ltrs. & Hazardous Waste generating Unit)

Cess Paid (Y / N)

No

Cess Returns filed upto period

Cess Paid upto period

e) Our industry does not have any process emissions, flue gas from boiler, D.G. Set or any sort of fugitive emission.

Source of Pollution	Fuel Consumption Ltrs/Hr	Stack attached to/D.G. Set Capacity	Height of Stack/Chimney	Details of Control Equipment Provided
Process	NA	NA	NA	NA
D.G. Set	NA	NA	NA	NA
Any Other Source	100 H P	ELECTRICITY	NA	NA

f) i) Our industry do not have any hazardous waste generated is defined in hazardous rules 2016
ii) Details of Non-hazardous Solid Waste Generation & its Disposal

Type of Waste	Quantity / Month	Mode of Disposal
1. NA	0	NA

4. I / We further declare that the information furnished above is correct to the best of my / our knowledge.

5. I / We hereby submit that in case of any change from what is stated in this application in respect of products, a fresh intimation letter will be submitted in case of 'White' category products and in case of change in product falling in any other category i.e. Red, Orange, or Green category, a fresh application in prescribed format will be submitted in the board for obtaining Consent to Establish / Operate under the provisions of the water (Prevention & Control of Pollution) Act, 1981. Act, 1974; the Air (Prevention & Control of Pollution) Act, 1981.

6. I am duly authorized by the company to submit this intimation letter. In case of any misleading information / concealment of material facts or wrong information revealed by the Board, the Company will be liable for further necessary legal action.

7. The above self -certificate is true and correct to the best of my knowledge and belief and i have personally verified the above contents by perusal of all documents available with the company.

8. In case, the Board Officials during visit or scrutiny find that the products/ process are not falling under White category, we will submit our application for obtaining Consent from the Board.

Place

BOMBALEWADI

Name

MANDAR NANDKUMAR NALAVADE

Date

Dec 26, 2021

Designation

PROPRIETARY

Receipt / Acknowledgement:

The board has noted your intimation for "White Category" of your industry M/s Manmar Industries
Address: PLOT NO. A-53, SHALGAON BOMBALEWADI INDUSTRIAL AREA, BOMBALEWADI, Bombalewadi, Sangli on the basis of undertaking given.

****This is auto generated receipt hence signature is not required.**

Return केलेली Amount

"शुभम यादव" बिल भरले OK

9564/-

OK ✓

Sahyadri Karad Hospital Pvt.Ltd.

Sahyadri Super Specialty Hospital Karad

NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.

Exh- C (6117)

200

GST No :27AALCS6720M1ZT
Advance Money Receipt

IP No	: 37074	Doctor	: Dr. Ramchandra Desai
MR No	: 3088709	Trans Type	:
Name	: Mr. SHUBHAM ARJUN YADAV	Receipt No	: D17IPR2411001267
Age/Gender	: 30 Y / Male	Receipt Date	: 28/11/2024 6:27 PM
Relative Name	: S/O MR. ARJUN YADAV	Bed No	: 229

IP Advance Amount of Rs. 9564/-

Payment Type : Cash
 Amount : 9564.00
 Amount In Words : RUPEES NINE THOUSAND FIVE HUNDRED AND SIXTY FOUR ONLY

Created By : Hanumant patil



MR No)

Bill Date & Time : 28/11/2024 6.27 PM

Print Date & Time : 28/11/2024 6.27 PM

[Signature]

Authorised Signatory



(BILL No)

SIN : U85110PN2006PTC128551

85450 - kaka
 + 9564 - Refund.

 95014 /-

Medical - $\frac{85,150/-}{300}$

 85,450 /- paid on 28/11/24

Sahyadri Karad Hospital Pvt.Ltd.
Sahyadri Super Speciality Hospital Karad
NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.

GST No :27AALCS6720M1ZT
Advance Money Receipt

IP No	: 37074	Doctor	: Dr. Ramchandra Desai
MR No	: 3088709	Trans Type	:
Name	: Mr. SHUBHAM ARJUN YADAV	Receipt No	: D17IPR2411001269
Age/Gender	: 30 Y / Male	Receipt Date	: 28/11/2024 6:31 PM
Relative Name	: S/O MR. ARJUN YADAV	Bed No	: 229

IP Advance Amount of Rs. 15000/-

Payment Type : QR CODE
Amount : 15000.00
Amount in Words : RUPEES FIFTEEN THOUSAND ONLY

Created By : Hanumant patil



(MR No)

Bill Date & Time : 28/11/2024 6:31 PM
Print Date & Time : 28/11/2024 6:31 PM


Authorised Signatory



(BILL No)

U85110PN2006PTC128551

202

Sahyadri Karad Hospital Pvt.Ltd.
Sahyadri Super Specialty Hospital Karad
NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.

GST No :27AALCS6720M1ZT
Advance Money Receipt

IP No	: 37074	Doctor	: Dr. Ramchandra Desai
MR No	: 3088709	Trans Type	:
Name	: Mr. SHUBHAM ARJUN YADAV	Receipt No	: D17IPR2411001270
Age/Gender	: 30 Y / Male	Receipt Date	: 28/11/2024 6:32 PM
Relative Name	: S/O MR. ARJUN YADAV	Bed No	: 229

IP Advance Amount of Rs. 30000/-

Payment Type : QR CODE
Amount : 30000.00
Amount In Words : RUPEES THIRTY THOUSAND ONLY *

Created By : Hanumant patil



(MR No)

Bill Date & Time : 28/11/2024 6.32 PM
Print Date & Time : 28/11/2024 6.32 PM


Authorised Signatory



(BILL No)

CIN : U85110PN2006PTC128551

Sahyadri Karad Hospital Pvt.Ltd.

Sahyadri Super Specialty Hospital Karad

NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.

GST No :27AALCS6720M1ZT

Advance Money Receipt

IP No	: 37074	Doctor	: Dr. Ramchandra Desai
MR No	: 3088709	Trans Type	:
Name	: Mr. SHUBHAM ARJUN YADAV	Receipt No	: D17IPR2411001268
Age/Gender	: 30 Y / Male	Receipt Date	: 28/11/2024 6:30 PM
Relative Name	: S/O MR. ARJUN YADAV	Bed No	: 229

IP Advance

Amount of Rs. 30586/-

Payment Type	: Cash
Amount	: 30586.00
Amount in Words	: RUPEES THIRTY THOUSAND FIVE HUNDRED AND EIGHTY SIX ONLY

Created By : Hanumant patil

Authorised Signatory



(MR No)

Bill Date & Time : 28/11/2024 6.30 PM

Print Date & Time : 28/11/2024 6.30 PM



(BILL No)

CIN : U85110PN2006PTC128551

Sahyadri Karad Hospitals Pvt. Ltd.

Sahyadri Super Specialty Hospital Karad

NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.

State : Maharashtra GSTIN : 27AALCS6720M1ZT

Bill of Supply Provisional (Subject to Change)

Bill To :		Shipped To (Place of supply) :	
Patient Name :	Mr. SHUBHAM ARJUN YADAV		NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.
Address :	A/p -shalgaon Tal - Kadegaon	State :	Maharashtra
State :	Maharashtra	Loc Bill No :	
Patient Regn. No :	3088709	Bill Date :	28/11/2024
Age/Sex :	30 Y / Male	Visit :	IP-1
Admission Date :	21/11/2024 21:42	Category :	OPD / Walkin
Discharge Date :	28/11/2024 12:18	Pay Category :	Self
Consulting Doctor :	Dr.Ramchandra Desai	Sponsor :	
Incare Department :	Internal Medicine	Insurance Company :	
Ward/Location :	General Ward -G(229)	Bed Category :	GENERAL WARD
SAC :	999311	Admission No :	37074

	Qty	Gross	Disc / Emergency	Conc	Net Amount
Surgical Disposables		4,232.00	0.00	0	4,232.00
Items Total :		17,101.16	0.00	0.00	17,101.16

Exempt Amount	96,966.66
Taxable Amt	0.00
CGST Amt	0
SGST Amt	0
Bill Amount	96,966.66
Round Off	0.34
Post Discount In Patient Share	
Post Discount In Sponsor Share	
Receivable from Patient	96,967.00

Paid by kalg
sir Payment
28/11/2024

Amount in words : Rupees Ninety-Six Thousand Nine Hundred Sixty-Seven Only

Receipt Details :

SNo	Record	Receipt No	Payment Mode	Amount Dr/Cr
1	22/11/2024	2411000920	Cash	800 Cr
Grand Total:				800.00
Net Receivable :				96,167.00

* Refer Annexure For Details.

** Billing Queries Will not be entertained if made after E. & O.E

For Sahyadri Hospitals Private Limited

961670
- 950141

11531 = Diss.



205
Sahyadri Karad Hospitals Pvt. Ltd.

Sahyadri Super Specialty Hospital Karad

NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.

State : Maharashtra GSTIN : 27AALCS6720M1ZT

Bill of Supply Provisional (Subject to Change)

Bill To :	Shipped To (Place of supply) :
Patient Name : Mr. SHUBHAM ARJUN YADAV	NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.
Address : A/p -shalgaon Tal - Kadegaon	State : Maharashtra
	Loc Bill No :
State : Maharashtra	Bill Date : 28/11/2024
Patient Regn. No : 3088709	Visit : IP-1
Age/Sex : 30 Y / Male	Category : OPD / Walkin
Admission Date : 21/11/2024 21:42	Pay Category : Self
Discharge Date : 28/11/2024 12:18	Sponsor :
Consulting Doctor : Dr.Ramchandra Desai	Insurance Company :
Incure Department : Internal Medicine	
Ward/Location : General Ward -G(229)	Bed Category : GENERAL WARD
SAC : 999311	Admission No : 37074

	Qty	Gross	Disc / Emergency	Conc	Net Amount
Services					
Room Charges	7	10,100.00	0.00	0	10,100.00
Professional charges	21	14,165.00	0.00	0	14,165.00
Procedure Charges	26	3,200.00	0.00	0	3,200.00
Equipment Charges	13	19,155.00	0.00	0	19,155.00
Diagnostic	2	2,430.00	0.00	0	2,430.00
Radiology Imaging Charges	1	4,935.00	0.00	0	4,935.00
Others	26	9,240.00	0.00	0	9,240.00
Laboratory Charges	9	9,380.00	0.00	0	9,380.00
Administrative Charges	1	7,260.50	0.00	0	7,260.50
Services Total		79,865.50	0.00	0.00	79,865.50

Drugs, Surgical Disposables and Consumables

Casualty-Karad

Surgical Disposables	1,918.00	0.00	0	1,918.00
Drugs/Medicines	155.64	0.00	0	155.64

ICU 3rd Floor-Karad

Surgical Disposables	4,284.00	0.00	0	4,284.00
Drugs/Medicines	205.63	0.00	0	205.63

Nursing Station 2nd Floor -Karad

Drugs/Medicines	329.00	0.00	0	329.00
Surgical Disposables	318.00	0.00	0	318.00

Retail Pharmacy-Karad

Drugs/Medicines	5,658.89	0.00	0	5,658.89
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Sahyadri Karad Hospital Pvt.Ltd.
SKHPL SAHYADRI SUPER SPECIALITY HOSPITAL KARAD MEDICAL STORES

S. No. 1361/A, 1115, 1116, At.Post- Warunji, KARAD



TAX INVOICE - Bill Cum Receipt

GSTIN : 27AALCS6720M1ZT
 Place of Supply : S. No. 1361/A, 1115, 1116, At.Post- Warunji, KARAD

Billed To :	State/code : Maharashtra/27
Patient Name : Mr.SHUBHAM ARJUN YADAV(3088709)	Bill No : D17POB2411002474
Address : A/p -shalgaon Tal - Kadegaon	Bill Date & Time : 28/11/2024 6.28 PM
State/code : Maharashtra/27	Patient Type : Hospital
Doctor Name : Dr. Ramchandra Desai	Schedule :
Doctor Address : NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata,	Issued Store : Retail Pharmacy-Karad
New Doctor : Dr. null	

S. No	Item Description Generic Name	HSN Code	BatchNo	Exp.Dt	Drug Mfg	UOM	Qty	MRP	Taxabl	SGST%	CGST%	Gross	Disc	Net Amt
1	DERIPHYLLIN RETARD 150MG 30 TABLET Etofylline 115mg + Theophylline 35mg Tablet	30049099	I402823	May-27	German Remedies Limited	Number	10	1.23	10.98	6	6	12.30	0.00	12.30
2	OMNACORTIL 10MG 10 TABLET Prednisolone 10mg Tablet	30049099	13240596A	Jun-28	Macleods Pharmaceuti cals Pvt. Ltd.	Number	5	1.34	5.98	6	6	6.70	0.00	6.70
3	RABLET 20MG 15 TABLET Rabeprazole 20mg Tablet	30049039	UA01257	May-26	Lupin Laboratories Ltd.	Number	1	13.92	12.43	6	6	13.92	0.00	13.92
4	RABLET 20MG 15 TABLET Rabeprazole 20mg Tablet	30049039	UA01057	Mar-26	Lupin Laboratories Ltd.	Number	19	13.92	236.14	6	6	264.48	0.00	264.48

Taxable amt : 265.53 SGST : 15.94 CGST : 15.94 Gross Amt : 297.40 Dis Amt : 0 Net Amt : 297.40
 Round off : -0.40 Due Amt : 0.00

Amount in Words: Two Hundred Ninety-Seven And Forty Paise Only

Payment Details		
S.NO	Payment Mode	Amount
1	Cash	297

DL No :	S No	Licence Name	Licence No	Validity from	Validity To
	1	20C	342013	19/11/2024	18/11/2029
	2	FSSAI	21521193000253	01/03/2021	28/02/2026
	3	ND2	197061	01/01/2023	31/12/2024
	4	20	342011	19/11/2024	18/11/2029
	5	20B	342012	19/11/2024	18/11/2029
	6	20D	342014	19/11/2024	18/11/2029
	7	21B	342016	19/11/2024	18/11/2029
	8	21	342015	19/11/2024	18/11/2029
	9	20F	94528	02/03/2024	02/03/2029

For SKHPL SAHYADRI SUPER SPECIALITY HOSPITAL KARAD MEDICAL STORES

Pharmacist
 Mrs. Priya Chavan
 Pharmacist /User Signature
 E & O E

Signature of Patient OR Attendant
 Person Name :
 Mobile No :
 Relation :

Verified By

Remarks
 Terms & Conditions.

- Tender exact change.
- Return/Exchange will not be accepted after seven days.
- Original Bill is required for exchange or return and will be accepted from Monday to Saturday between 09:30am to 06:00pm.
- Items required to be stored in refrigerator(cold chain) will not be exchanged or taken back.
- Please get your medicines checked by your doctor before use.
- Cut strips without medicine name, batch no. and expiry date will not be taken back.
- Electronic items (like Digital-Thermometer, Breast pump etc) will not be taken back.
- Tax not payable under reverse charge.

207

Sahyadri Karad Hospital Pvt.Ltd.
Sahyadri Super Specialty Hospital Karad

NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.

GST No :27AALCS6720M12T

Advance Money Receipt

IP No	: 37079	Doctor	: Dr. Ramchandra Desai
MR No	: 3088902	Trans Type	:
Name	: Mrs. SANGITA BABAURAO MULIK	Receipt No	: D17IPR2411001209
Age/Gender	: 54 Y / Female	Receipt Date	: 27/11/2024 4:39 PM
Relative Name	: W/O BABAURAO	Bed No	: 246

IP Advance

Amount of Rs. 26363/-

Payment Type : Cash

Amount : 26363.00

Amount in Words : RUPEES TWENTY SIX THOUSAND THREE HUNDRED AND SIXTY THREE ONLY

Created By : Dattatray dhanave



. No)

Bill Date & Time : 27/11/2024 4:39 PM

Print Date & Time : 27/11/2024 4:39 PM

Authorized Signatory


(BILL No)

CIN : U85110PN2006PTC128551

Hospital Bill = 26,363 /-
 + Medical = 1180 ~~1180~~
~~27,263 /-~~ Total Paid by Cash
 27,543 /-

Sahyadri Karad Hospital Pvt.Ltd.
SKHPL SAHYADRI SUPER SPECIALITY HOSPITAL KARAD MEDICAL STORES
 S. No. 1361/A, 1115, 1116, At.Post- Warunji, KARAD



TAX INVOICE - Bill Cum Receipt

GSTIN : 27AALCS6720M1ZT
 Place of Supply : S. No. 1361/A, 1115, 1116, At.Post- Warunji, KARAD

Billed To : _____	State/code : Maharashtra/27
Patient Name : Mrs. SANGITA BABAURAO MULIK(3088902)	Bill No : D17POB2411002359
Address : A/p Shalgaon Tal Kadegaon Dist Satara	Bill Date & Time : 27/11/2024 4.58 PM
State/code : Maharashtra/27	Patient Type : Hospital
Doctor Name : Dr. Ramchandra Desai	Schedule : _____
Doctor Address : NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata,	Issued Store : Retail Pharmacy-Karad
New Doctor : Dr. null	

S. No	Item Description Generic Name	HSN Code	BatchNo	Exp.Dt	Drug Mfg	UOM	Qty	MRP	Taxabl	SGST %	CGST %	Gross	Disc	Net Amt
1	ALEX 100ML SYRUP Chlorpheniramine Maleate 2mg/5ml + Dextromethorphan 10mg/5ml + Phenylephrine 5mg/5ml Syrup	30049099	11240148	Jan-26	Glenmark Pharmaceuticals	Number	1	147.50	131.70	6	6	147.50	0.00	147.50
2	ENERZAL 75GM POWDER Oral Rehydration Salt Powder (Oral)	21069099	034H119	Jul-26	FDC Ltd	Number	4	49.00	166.10	9	9	196.00	0.00	196.00
	O2 (200+500)MG 10 TABLET Ofloxacin 200mg + Ornidazole 500mg Tablet	30042034	E41218	Jul-28	Medley Pharmaceuticals Pvt. Ltd	Number	4	18.90	67.50	6	6	75.60	0.00	75.60
4	PAN 40MG 15 TABLET## Pantoprazole 40mg Tablet	30049039	24442484	Dec-26	Aikem Laboratories	Number	10	11.33	101.16	6	6	113.30	0.00	113.30
5	REDOTIL 100MG 15 CAPSULE Racecadotril 100mg Capsule	30049099	E2401510	May-26	Dr.Reddy's Laboratories Ltd.	Number	6	28.48	152.57	6	6	170.88	0.00	170.88
6	VERTIN 16MG 15 TABLET Betahistine 16mg Tablet	30049039	RBIB24013	Mar-27	Abbott Laboratories (India) Pvt. Ltd.	Number	20	23.86	426.07	6	6	477.20	0.00	477.20

Taxable amt : 1045.10 SGST : 67.70 CGST : 67.70 Gross Amt : 1180.48 Dis Amt : 0 Net Amt : 1180.48
 Round off : -0.48 Due Amt : 0.00

Amount in Words: One Thousand One Hundred Eighty And Forty-Eight Paise Only

Payment Details		
S.NO	Payment Mode	Amount
1	Cash	1180

DL No :	S No	Licence Name	Licence No	Validity from	Validity To
	1	20C	342013	19/11/2024	18/11/2029
	2	FSSAI	21521193000253	01/03/2021	28/02/2026
	3	ND2	197061	01/01/2023	31/12/2024
	4	20	342011	19/11/2024	18/11/2029
	5	20B	342012	19/11/2024	18/11/2029
	6	20D	342014	19/11/2024	18/11/2029
	7	21B	342016	19/11/2024	18/11/2029
	8	21	342015	19/11/2024	18/11/2029
	9	20F	94528	02/03/2024	02/03/2029

SKHPL SAHYADRI SUPER SPECIALITY HOSPITAL KARAD MEDICAL STORES

[Signature]
 Mrs. Priya Chavan
 Pharmacist /User Signature
 E & O E

Signature of Patient OR Attendant
 Person Name :
 Mobile No :
 Relation :

Verified By

Remarks
Terms & Conditions.

1. Tender exact change.
2. Return/Exchange will not be accepted after seven days.
3. Original Bill is required for exchange or return and will be accepted from Monday to Saturday between 09:30am to 06:00pm.
4. Items required to be stored in refrigerator(cold chain) will not be exchanged or taken back.
5. Please get your medicines checked by your doctor before use.
6. Cut strips without medicine name, batch no. and expiry date will not be taken back.
7. Electronic items (like Digital-Thermometer, Breast pump etc) will not be taken back.
8. Tax not payable under reverse charge.



Sahyadri Super Specialty Hospital Karad

NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.

State : Maharashtra GSTIN : 27AALCS6720M1ZT

Bill of Supply Provisional (Subject to Change)

Bill To :		Shipped To (Place of supply) :	
Patient Name :	Mrs. SANGITA BABAURAO MULIK		NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.
Address :	A/p Shalgaon Tal Kadegaon Dist Satara	State :	Maharashtra
		Loc Bill No :	
State :	Maharashtra	Bill Date :	27/11/2024
Patient Regn. No :	3088902	Visit :	IP-1
Age/Sex :	54 Y / Female	Category :	OPD / Walkin
Admission Date :	22/11/2024 11:08	Pay Category :	Self
Discharge Date :	27/11/2024 13:09	Sponsor :	
Consulting Doctor :	Dr.Ramchandra Desai	Insurance Company :	
Incare Department :	Internal Medicine	Bed Category :	GENERAL WARD
Ward/Location :	Female General Ward -b(246)	Admission No :	37079
SAC :	999311		

Exempt Amount	31,863.40
Taxable Amt	0.00
CGST Amt	0
SGST Amt	0
Bill Amount	31,863.40
Round Off	-0.40
Post Discount In Patient Share	
Post Discount In Sponsor Share	
Receivable from Patient	31,863.00

Amount in words : Rupees Thirty-One Thousand Eight Hundred Sixty-Three Only

Receipt Details :

Net Receivable : 31,863.00

* Refer Annexure For Details.

For Sahyadri Hospitals Private Limited

** Billing Queries Will not be entertained if made after

E. & O.E

* =Disallowance

Authorised Signatory

Final Bill Received

Prepared By Hanumant patil

Signature

Relation with Patient ()

Sahyadri Karad Hospitals Pvt.

U85110PN2006PTC128551



210
Sahyadri Karad Hospitals Pvt. Ltd.

Sahyadri Super Specialty Hospital Karad

NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.

State : Maharashtra GSTIN : 27AALCS6720M1ZT

Bill of Supply Provisional (Subject to Change)

Bill To :	Shipped To (Place of supply) :
Patient Name : Mrs. SANGITA BABAURAO MULIK	NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.
Address : A/p Shalgaon Tal Kadegaon Dist Satara	State : Maharashtra
	Loc Bill No :
State : Maharashtra	Bill Date : 27/11/2024
Patient Regn. No : 3088902	Visit : IP-1
Age/Sex : 54 Y / Female	Category : OPD / Walkin
Admission Date : 22/11/2024 11:08	Pay Category : Self
Discharge Date : 27/11/2024 13:09	Sponsor :
Consulting Doctor : Dr.Ramchandra Desai	Insurance Company :
Incare Department : Internal Medicine	Bed Category : GENERAL WARD
Ward/Location : Female General Ward -b(246)	Admission No : 37079
SAC : 999311	

	Qty	Gross	Disc / Emergency	Conc	Net Amount
Services					
Room Charges	5.5	4,950.00	0.00	0	4,950.00
Professional charges	13	6,420.00	0.00	0	6,420.00
Procedure Charges	5	980.00	0.00	0	980.00
Diagnostic	1	280.00	0.00	0	280.00
Radiology Imaging Charges	1	515.00	0.00	0	515.00
Others	20	7,835.00	0.00	0	7,835.00
Laboratory Charges	5	4,235.00	0.00	0	4,235.00
Administrative Charges	1	2,521.50	0.00	0	2,521.50
Services Total		27,736.50	0.00	0.00	27,736.50

Drugs, Surgical Disposables and Consumables

Casualty-Karad

Drugs/Medicines	126.36	0.00	0	126.36
Surgical Disposables	386.00	0.00	0	386.00

Nursing Station 2nd Floor -Karad

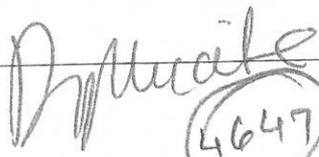
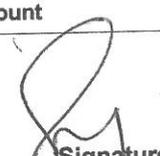
Drugs/Medicines	392.27	0.00	0	392.27
Surgical Disposables	817.00	0.00	0	817.00

Retail Pharmacy-Karad

Surgical Disposables	1,026.50	0.00	0	1,026.50
Drugs/Medicines	1,378.77	0.00	0	1,378.77

Items Total :	4,126.90	0.00	0.00	4,126.90
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Payment
Paid by
kalca sir
payment
27/11/24

Thorat Medical Shop No.1.M.No.BUD000814,F.P.NO.286/2/1, Sindal Memorial Building,Budhwar Peth,Karad. Mobile No.8605655190					
					①
Customer Copy					
Name : HANMANT PUJARI (SID)			Cash Memo		
Dr. Name : DR. GANESH S THORAT			Bill No. : T-12596		
			Date : 21/11/2024		
Particulars	Batch	Expiry	Qty	Rate	Amount
5 CC		-	2	10.00	20.00
5 CC		-	3	10.00	30.00
10 CC		-	5	13.00	65.00
NEODROL 40MG INJ		-	1	51.13	51.13
MUCOMIX 1GM/5ML INJ	ACNC2405A	31/03/27	1	52.93	52.93
AVIL INJ	2124075	31/03/27	1	6.16	6.16
NEB KIT	EL2406027	31/05/29	1	400.00	400.00
OXY SET (NASAL)	EL2309133	31/08/25	1	210.00	210.00
BUNASE 0.5 RESPULES	EG40066	30/06/26	5	29.00	145.00
IPRAZEST RESPULE		-	5	22.00	110.00
ACILOC INJ 2ML	AB23139	30/04/26	2	7.00	14.00
EXAM. GLOVES MEDIUM		-	3	11.00	33.00
				Gross Amt	
				DISC	
				Net Amount	
 Receivers Signature			 Signature		

Thorat Medical
 Shop No.1.M.No.BUD000814,F.P.NO.286/2/1,
 Sindal Memorial Building,Budhwar Peth,Karad.
 Mobile No.8605655190



Customer Copy

Name : HANMANT PUJARI (SID)

Cash Memo

Bill No. : T-12596

Dr. Name : DR. GANESH S THORAT

Date : 21/11/2024

Particulars	Batch	Expiry	Qty	Rate	Amount
EXAM. GLOVES MEDIUM		-	14	11.00	154.00
EXAM. GLOVES MEDIUM		-	1	11.00	11.00
EXAM. GLOVES MEDIUM		-	2	11.00	22.00
WET TOWELS	3PFGP2400	-	20	48.00	960.00
MONOCEF 1G INJ	MB16F044	30/11/26	3	70.00	210.00
NS 100ML	OS0624203	31/01/27	3	22.03	66.09

SUPPLIED BY
 THORAT MEDICAL, KARAD
 Date In. No.

Duplicate

Gross Amt 2,560.31

NO.20, MH-SAT-511208, 21-MH-SAT-511209.

DISC

Net Amount 2,560.31

Subject To KARAD Jurisdiction

Receivers Signature

Signature

Thorat Medical Shop No.1.M.No.BUD000814,F.P.NO.286/2/1, Sindal Memorial Building,Budhwar Peth,Karad. ③ Mobile No.8605655190					
Customer Copy					
Name : HANMANT PUJARI (SID)			Cash Memo		
Dr. Name : DR. GANESH S THORAT			Bill No. : T-12604		
			Date : 22/11/2024		
Particulars	Batch	Expiry	Qty	Rate	Amount
NEODROL 40MG INJ	899235	30/04/27	1	51.13	51.13
PANSEC IV	NPA00029	31/05/26	1	57.00	57.00
CEFBACT 1000mg INJ	06024023	31/03/26	1	70.00	70.00
CEFBACT 1000mg INJ	06024023	31/03/26	1	70.00	70.00
AVIL INJ	2124075	31/03/27	2	6.16	12.32
DAIL FLOW	4020624A	31/12/28	1	502.00	502.00
10 CC	4261106EC	31/05/28	2	13.00	26.00
5 CC	429054SR2	30/06/29	2	9.30	18.60
NS 100ML	OS0624203	31/01/27	1	22.03	22.03
BIOVIN INJ			1	6.20	6.20
			Gross Amt		835.28
D.L.NO.20-MH-SAT-511208,21-MH-SAT-511209.			DISC		
			Net Amount		835.28
Subject To KARAD Jurisdiction					
Receivers Signature			Signature		

Thorat Medical Shop No.1.M.No.BUD000814,F.P.NO.286/2/1, Sindal Memorial Building,Budhwar Peth,Karad. ④ Mobile No.8605655190					
Name : HANMANT PUJARI (SID)			Cash Memo Bill No. : T-12650		
Dr. Name : DR. GANESH S THORAT			Date : 23/11/2024		
Particulars	Batch	Expiry	Qty	Rate	Amount
PANSEC IV	NPA00029	31/05/26	1	57.00	57.00
SUPPLIED BY THORAT MEDICAL, KARAD Date In. No.					
				Gross Amt	57.00
D.L.NO.20-MH-SAT-511208,21-MH-SAT-511209.				DISC	
				Net Amount	57.00
Subject To KARAD Jurisdiction					
Receivers Signature				Signature	

Thorat Medical					
Shop No.1.M.No.BUD000814,F.P.NO.286/2/1, Sindal Memorial Building,Budhwar Peth,Karad. Mobile No.8605655190					
					Customer Copy
Name : HANMANT PUJARI (SID)			Cash Memo Bill No. : T-12706		
Dr. Name : DR. GANESH S THORAT			Date : 24/11/2024		
Particulars	Batch	Expiry	Qty	Rate	Amount
MONOCEF 1G INJ	BPH242257	31/01/27	2	69.87	139.74
PANSEC IV	NPA00029	31/05/26	1	57.00	57.00
				Gross Amt	196.74
NO.20-MH-SAT-511208,21-MH-SAT-511209.				DISC	
				Net Amount	196.74
Subject To KARAD Jurisdiction					
Receivers Signature				Signature	

SUPPLIED BY
THORAT MEDICAL, KARAD
Date: 24/11/2024

Thorat Medical Shop No.1.M.No.BUD000814,F.P.NO.286/2/1, Sindal Memorial Building,Budhwar Peth,Karad. Mobile No.8605655190					
Customer Copy					
Name : HANMANT PUJARI (SID)			Cash Memo		
Dr. Name : DR. GANESH S THORAT			Bill No. : T-12788		
			Date : 25/11/2024		
Particulars	Batch	Expiry	Qty	Rate	Amount
CARITHROTIC 500	GT240502	28/02/26	5	44.61	223.05
ONCET 3D	MT242352	31/05/26	10	28.70	287.00
BEPLEX FORTE TAB	AVK23097P	30/04/26	10	2.35	23.53
ZOVANTA D	PPQDP08	31/03/26	5	15.03	75.17
FORACORT 200 ROTACAF	4BA1091	31/05/26	1	192.19	192.19
ROTAHALER	03J23117	31/12/28	1	185.09	185.09
				Gross Amt	986.03
L IO.20-MH-SAT-511208,21-MH-SAT-511209.				DISC	
				Net Amount	986.03
Subject To KARAD Jurisdiction					
Receivers Signature				Signature	

SUPPLIED BY
 THORAT MEDICAL, KARAD
 In. No.
Duplicate

Thorat Medical Shop No.1.M.No.BUD000814,F.P.NO.286/2/1, Sindal Memorial Building,Budhwar Peth,Karad. Mobile No.8605655190					
					④
Customer Copy					
Name : HANMANT PUJARI (SID)			Cash Memo		
Dr. Name : DR. GANESH S THORAT			Bill No. : T-12946		
			Date : 28/11/2024		
Particulars	Batch	Expiry	Qty	Rate	Amount
DERIPHYLLIN R 150	I402283	30/04/27	10	1.23	12.33
				Gross Amt	12.33
D.O.20-MH-SAT-511209,21-MH-SAT-511209.				DISC	
				Net Amount	12.33
Subject To KARAD Jurisdiction					
Receivers Signature				 Signature	

SUPPLIED BY
 THORAT MEDICAL, KARAD

218
Morya Hospital Private Ltd.

SIDDHIVINAYAK HOSPITAL AND I.C.U.
Krishna Naka, Station Road, Karad-415110.

9

Regd. No. : 16206

HOSPITAL BILL

02164-227327

Bill No. : B-613
I.P.D No. : 623
Patient's Name : PUJARI HANMANT VAMAN
Patient's Address : AP - BOBALEWADI
Admission Date : 21/11/2024

Date : 25/11/2024
Doctor's Name : DR. GANESH THORAT
Age: 42
Sex : MALE

Discharge Date : 25/11/2024

Sr.No	Item Name	Quantity	Unit	Rate	Amount
1	INDOOR CHARGES GENERAL WARD	5	PER DAY	750.00	3,750.00
2	NURSING CHARGES GENERAL WARD	5	PER DAY	250.00	1,250.00
3	PROF. CHARGE GENERAL WARD	5	PER DAY	1,500.00	7,500.00
4	RMO CHARGES GENERAL WARD	5	PER DAY	300.00	1,500.00
5	X-RAY	1	1'S	500.00	500.00
6	I.V.	6	PER BOTTL	100.00	600.00
7	GLUCOMETER FOR BL.SR.	5	1'S	50.00	250.00
8	OXYGEN	1	PER DAY	1,000.00	1,000.00
9	BMW CHARGES	1	1'S	300.00	300.00

Rs. In Words: Rupees SIXTEEN THOUSAND TWO HUNDRED SEVENTY ONLY
DISCHARGE

27AADCM3436C1ZT

Total 16,650.00
Discount 380.00
Net Amount 16,270.00

CASH PAID



For Morya Hospital Private Ltd.

Authorised Signature

PARTICULARS		AMOUNT
1) E. C. G.	
2) X-Ray	
3) Glucometer for BSL	
4) Procedure	
5) SRC/RT	Hospital 5.....	
6) Dressing/Stiches	
7) Surgeon Charges	Medicines.....	
8) Consultation Charges	Bill.....	27000/-
9) Anesthesia Charges	
10) Ambulance Charges	
11) Mediclaim Charges	
12) OPD Charges	
13) ABG Charges	
14) C.T.Scan Charges	
15) 2.D.Echo Charges	
Total		27000/-
Rupees in words		
Twenty-seven thousand only		
Paid by _____		
Mob. no. _____		
 SIDDHIVINAYAK HOSPITAL P.I.C.U. For Morya Hospital Pvt. Ltd. Station Road, Krishna Naka, KARAD		

Morya Hospital Private Ltd. (P)

Regd. No.
16206

SIDDHIVINAYAK HOSPITAL

© 227327

Krishna Naka, Station Road, KARAD-415110.

RECEIPT

No. 1883

Date 25/11/2024

Patient's Name: Hanuman pyjan Age 1m

Address: Bomzdevch Doctor's Name: Dr G. Dural

PARTICULARS

AMOUNT

- 1) E. C. G.
- 2) X-Ray
- 3) Glucometer for BSL
- 4) Procedure
- 5) SRC/RT Hospital 5.....
- 6) Dressing/Stiches
- 7) Surgeon Charges Medicines.....
- 8) Consultation Charges Bill.....
- 9) Anesthesia Charges
- 10) Ambulance Charges
- 11) Mediclaim Charges
- 12) OPD Charges
- 13) ABG Charges
- 14) C.T.Scan Charges
- 15) 2.D.Echo Charges

Total

27000/-

Rupees in words

Twenty-seven thousand only

Paid by _____

Mob. no. _____

SIDDHIVINAYAK HOSPITAL P.I.C.U.
For Morya Hospital Pvt. Ltd.

Station Road, Krishna Naka, KARAD

Thorat Medical

Shop No.1.M.No.BUD000814,F.P.NO.286/2/1,
Sindal Memorial Building,Budhwar Peth,Karad.
Mobile No.8605655190

(10)

Customer Copy

Name : HEMANT PUJARI (SID)

Cash Memo
Bill No. : T-12596

Dr. Name : DR. GANESH S THORAT

Date : 21/11/2024

Particulars	Batch	Expiry	Qty	Rate	Amount
5 CC		-	2	10.00	20.00
5 CC		-	3	10.00	30.00
10 CC		-	5	13.00	65.00
NEODROL 40MG INJ		-	1	51.13	51.13
MUCOMIX 1GM/5ML INJ	ACNC24054	31/03/27	1	52.93	52.93
AVIL INJ	2124075	31/03/27	1	6.16	6.16
NEB KIT	EL2406027	31/05/29	1	400.00	400.00
OXY SET (NASAL)	EL2309133	31/08/25	1	210.00	210.00
BUNASE 0.5 RESPULES	EG40066	30/06/26	5	29.00	145.00
IPRAZEST RESPULE		-	5	22.00	110.00
ACILOC INJ 2ML	AB23139	30/04/26	2	7.00	14.00
A. GLOVES MEDIUM		-	3	11.00	33.00

Gross Amt

SUPPLIED BY

DISC

THORAT MEDICAL, KARAD

Net Amount

21-11-24 In. No. T-12596

(4635)

Receivers Signature

Signature

Thorat Medical

Shop No.1.M.No.BUD000814,F.P.NO.286/2/1,
Sindal Memorial Building,Budhwar Peth,Karad.
Mobile No.8605655190

(4)

Customer Copy

Name : HEMANT PUJARI (SID)

Cash Memo
Bill No. : T-12596

Dr. Name : DR. GANESH S THORAT

Date : 21/11/2024

Particulars	Batch	Expiry	Qty	Rate	Amount
EXAM. GLOVES MEDIUM		-	14	11.00	154.00
EXAM. GLOVES MEDIUM		-	1	11.00	11.00
EXAM. GLOVES MEDIUM		-	2	11.00	22.00
WET TOWELS	3PFGP2400	-	20	48.00	960.00
MONOCEF 1G INJ	MB16F044	30/11/26	3	70.00	210.00
NS 100ML	OS0624203	31/01/27	3	22.03	66.09

SUPPLIED BY
THORAT MEDICAL, KARAD
21/11/2024 Bill No. T-12596

Gross Amt 2,560.31

D.L.NO.20-MH-SAT-511208,21-MH-SAT-511209. DISC

Net Amount 2,560.31

Subject To KARAD Jurisdiction

Receivers Signature


Signature

Thorat Medical

Shop No.1.M.No.BUD000814,F.P.NO.286/2/1,
Sindal Memorial Building,Budhwar Peth,Karad.
Mobile No.8605655190

(12)

Customer Copy

Name : HEMANT PUJARI (SID)

Cash Memo

Bill No. : T-12604

Dr. Name : DR. GANESH S THORAT

Date : 22/11/2024

Particulars	Batch	Expiry	Qty	Rate	Amount
NEODROL 40MG INJ	899235	30/04/27	1	51.13	51.13
PANSEC IV	NPA00029	31/05/26	1	57.00	57.00
CEFBACT 1000mg INJ	06024023	31/03/26	1	70.00	70.00
CEFBACT 1000mg INJ	06024023	31/03/26	1	70.00	70.00
AVIL INJ	2124075	31/03/27	2	6.16	12.32
DAIL FLOW	4020624A	31/12/28	1	502.00	502.00
10 CC	4261106EC1	31/05/29	2	13.00	26.00
5 CC	429054SR2	30/06/29	2	9.30	18.60
NS 100ML	OS0624203	31/01/27	1	22.03	22.03
BIOVIN INJ	-	-	1	6.20	6.20

SUPPLIED BY
THORAT MEDICAL, KARAD
No. T-12604

22.11.2024 Gross Amt 835.28

D.L.NO.20-MH-SAT-511208,21-MH-SAT-511209. DISC

Net Amount 835.28

Subject To KARAD Jurisdiction

Receivers Signature

Signature

Thorat Medical Shop No.1.M.No.BUD000814,F.P.NO.286/2/1, Sindal Memorial Building,Budhwar Peth,Karad. Mobile No.8605655190					
					(13)
Customer Copy					
Name : HEMANT PUJARI (SID)			Cash Memo		
Dr. Name : DR. GANESH S THORAT			Bill No. : T-12650		
			Date : 23/11/2024		
Particulars	Batch	Expiry	Qty	Rate	Amount
PANSEC IV	NPA00029	31/05/26	1	57.00	57.00
SUPPLIED BY THORAT MEDICAL, KARAD 23-11-29 In. No. T-12650					
				Gross Amt	57.00
D.L.NO.20-MH-SAT-511208,21-MH-SAT-511209.				DISC	
				Net Amount	57.00
Subject To KARAD Jurisdiction					
Receivers Signature				 Signature	

Thorat Medical

Shop No.1.M.No.BUD000814,F.P.NO.286/2/1,
Sindal Memorial Building,Budhwar Peth,Karad.
Mobile No.8605655190

(14)

Customer Copy

Name : HEMANT PUJARI (SID)

Cash Memo

Bill No. : T-12706

Dr. Name : DR. GANESH S THORAT

Date : 24/11/2024

Particulars	Batch	Expiry	Qty	Rate	Amount
MONOCEF 1G INJ	BPH242257	31/01/27	2	69.87	139.74
PANSEC IV	NPA00029	31/05/26	1	57.00	57.00

SUPPLIED BY

THORAT MEDICAL, KARAD

In. No.

Gross Amt 196.74

D.L.NO.20-MH-SAT-511208,21-MH-SAT-511209. DISC

Net Amount 196.74

Subject To KARAD Jurisdiction

Receivers Signature

Signature

Thorat Medical

Shop No.1.M.No.BUD000814,F.P.NO.286/2/1,
Sindal Memorial Building,Budhwar Peth,Karad.
Mobile No.8605655190

(15)

Customer Copy

Name : HEMANT PUJARI (SID)

Cash Memo

Bill No. : T-12788

Dr. Name : DR. GANESH S THORAT

Date : 25/11/2024

Particulars	Batch	Expiry	Qty	Rate	Amount
CARITHROTIC 500	GT240502	28/02/26	5	44.61	223.05
ONCET 3D	MT242352	31/05/26	10	28.70	287.00
BEPLEX FORTE TAB	AVK23097P	30/04/26	10	2.35	23.53
ZOVANTA D	PPQDP08	31/03/26	5	15.03	75.17
FORACORT 200 ROTACAF	4BA1091	31/05/26	1	192.19	192.19
ROTAHALER	03J23117	31/12/28	1	185.09	185.09

SUPPLIED BY

THORAT MEDICAL, KARAD

25-11-24 In. No. T-12788

Gross Amt

986.03

D...O.20-MH-SAT-511208,21-MH-SAT-511209

DISC

Net Amount

986.03

Subject To KARAD Jurisdiction

Receivers Signature


Signature



Navchaitanya

PATHOLOGY LABORATORY

Quality you can trust

Dr. Sushant Narayan Mohite
 Consultant Pathologist
 MBBS, MD (Pathology)
 MMC Reg. No. : 2012/09/2670
 +91 98237 85858
 navchaitanyalab@gmail.com

16

Shop No 2, Plot no 251A/1, C/O Siddhivinayak Hospital, Krishna Naka, Mangalwar Peth, Karad. 415110

RECEIPT

Receipt No. : I - 81427

Name : SAYALI PUJARI (ID: 48965)

Sex / Age : Female / 23 years

Payment Mode : CASH

Referral : Dr.Ganesh Thorat

Date & Time : 21/11/24, 07:15 PM

Sr.	Test Name	Test Price
1	CBC	250.00
2	UREA	150.00
3	Creatinine	150.00
4	SODIUM	200.00
5	POTASSIUM	200.00
6	RANDOM BLOOD SUGAR	50.00

Payable Amount (in words) : One Thousand only

Total : 1000.00

Payable Amount : 1000.00

Total Paid : 1000.00

Cashier's Signature

Paid on
 Manmar SBF
 07/12/2024

Navchaitanya

PATHOLOGY LABORATORY
 Shop No.2, Plot No.251A/1,
 C/o. Siddhivinayak Hospital,
 Krishna Naka, Mangalwar Peth,
 KARAD, Dist. Satara 415 110.



OK ✓

Sahyadri Karad Hospitals Pvt. Ltd.

Sahyadri Super Specialty Hospital Karad

NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.

State : Maharashtra GSTIN : 27AALCS6720M1ZT

Bill of Supply

Bill To :		Shipped To (Place of supply) :	
Patient Name :	Mrs. PRAJKTA POPAT MULIK	NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.	
Address :	A/p - Shalgaon Tal - Kadegaon	State :	Maharashtra
State :	Maharashtra	Loc Bill No :	D17IPD2411000341
Patient Regn. No :	3088700	Bill Date :	25/11/2024
Age/Sex :	24 Y / Female	Visit :	IP-1
Admission Date :	21/11/2024 21:04	Category :	OPD / Walkin
Discharge Date :	24/11/2024 12:10	Pay Category :	Self
Consulting Doctor :	Dr. Ramchandra Desai	Sponsor :	
Insurance Company :		Insurance Company :	
Incare Department :	Internal Medicine	Bed Category :	GENERAL WARD
Ward/Location :	General Ward -G(240)	Admission No :	37072
SAC :	999311		

	Qty	Gross	Disc / Emergency	Conc	Net Amount
Drugs/Medicines		2,409.02	0.00	0	2,409.02
Items Total :		11,431.81	0.00	0.00	11,431.81

Exempt Amount	52,786.06
Taxable Amt	0.00
CGST Amt	0
SGST Amt	0
Bill Amount	52,786.06
Round Off	-0.06
Post Discount In Patient Share	0.00
Post Discount In Sponsor Share	0.00
Receivable from Patient	52,786.00

Payment paid by
Nitiraj Patil &
Indrajit Patil
25/11/2024

Amount in words : Rupees Fifty-Two Thousand Seven Hundred Eighty-Six Only

Receipt Details :

SNo	Record	Receipt No	Payment Mode	Amount Dr/Cr
1	24/11/2024	2411001042	Cash	42786 Cr
2	24/11/2024	2411001041	QR CODE	10000 Cr
Grand Total:				52786.00
				0.00

* Refer Annexure For Details.

For Sahyadri Hospitals Private Limited



Sahyadri Super Specialty Hospital Karad

NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.

State : Maharashtra GSTIN : 27AALCS6720M1ZT

Bill of Supply

Bill To :		Shipped To (Place of supply) :	
Patient Name :	Mrs. PRAJKTA POPAT MULIK		NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.
Address :	A/p - Shaigaon Tal - Kadegaon	State :	Maharashtra
State :	Maharashtra	Loc Bill No :	D17IPD2411000341
Patient Regn. No :	3088700	Bill Date :	25/11/2024
Age/Sex :	24 Y / Female	Visit :	IP-1
Admission Date :	21/11/2024 21:04	Category :	OPD / Walkin
Discharge Date :	24/11/2024 12:10	Pay Category :	Self
Consulting Doctor :	Dr.Ramchandra Desai	Sponsor :	
Incare Department :	Internal Medicine	Insurance Company :	
Ward/Location :	General Ward -G(240)	Bed Category :	GENERAL WARD
SAC :	999311	Admission No :	37072

	Qty	Gross	Disc / Emergency	Conc	Net Amount
Services					
Room Charges	3	6,500.00	0.00	325	6,175.00
Professional charges	9	6,290.00	0.00	314.5	5,975.50
Procedure Charges	11	2,670.00	0.00	133.5	2,536.50
Equipment Charges	6	6,710.00	0.00	335.5	6,374.50
Diagnostic	2	2,430.00	0.00	121.5	2,308.50
Radiology Imaging Charges	1	4,935.00	0.00	246.75	4,688.25
Others	11	4,690.00	0.00	234.5	4,455.50
Laboratory Charges	8	5,340.00	0.00	267	5,073.00
Administrative Charges	1	3,956.50	0.00	189	3,767.50
Services Total		43,521.50	0.00	2,167.25	41,354.25

Drugs, Surgical Disposables and Consumables**Casualty-Karad**

Drugs/Medicines	172.65	0.00	0	172.65
Surgical Disposables	1,849.00	0.00	0	1,849.00

ICU 3rd Floor-Karad

Surgical Disposables	2,874.00	0.00	0	2,874.00
Drugs/Medicines	234.14	0.00	0	234.14

Nursing Station 2nd Floor -Karad

Drugs/Medicines	329.00	0.00	0	329.00
Surgical Disposables	56.00	0.00	0	56.00

Retail Pharmacy-Karad

Surgical Disposables	3,508.00	0.00	0	3,508.00
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OK ✓

Sahyadri Karad Hospitals Pvt. Ltd.

मितीराज पाटील
21/11/2024

Sahyadri Super Specialty Hospital Karad

Cash paid

NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.

40600/-

State : Maharashtra GSTIN : 27AALCS6720M1ZT

Bill of Supply

Bill To :		Shipped To (Place of supply) :	
Patient Name :	Master VARADRAJ POPAT MULIK		NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.
Address :	A/p - Shalgaon Tal - Kadegaon	State :	Maharashtra
		Loc Bill No :	D17IPD2411000340
State :	Maharashtra	Bill Date :	25/11/2024
Patient Regn. No :	3088705	Visit :	IP-1
Age/Sex :	7 Y / Male	Category :	OPD / Walkin
Admission Date :	21/11/2024 21:22	Pay Category :	Self
Discharge Date :	24/11/2024 08:51	Sponsor :	
Consulting Doctor :	Dr.Mahesh Umardand	Insurance Company :	
Incare Department :	Paediatric	Bed Category :	GENERAL WARD
Ward/Location :	General Ward 1st Floor(129)	Admission No :	37073
SAC :	999311		

	Qty	Gross	Disc / Emergency	Conc	Net Amount
Services					
Room Charges	3	6,500.00	0.00	260	6,240.00
Professional charges	9	6,290.00	0.00	251.6	6,038.40
Procedure Charges	10	1,655.00	0.00	66.2	1,588.80
Equipment Charges	6	6,710.00	0.00	268.4	6,441.60
Diagnostic	1	2,120.00	0.00	84.8	2,035.20
Radiology Imaging Charges	1	565.00	0.00	22.6	542.40
Others	12	4,860.00	0.00	194.4	4,665.60
Laboratory Charges	1	840.00	0.00	33.6	806.40
Drugs, Disposables and Consumables Charges	1	165.00	0.00	6.6	158.40
Administrative Charges	1	2,970.50	0.00	95	2,875.50
Services Total		32,675.50	0.00	1,283.20	31,392.30

Drugs, Surgical Disposables and Consumables

payment paid by
Miti Raj patil

Casualty-Karad					
Drugs/Medicines		85.78	0.00	0	85.78
Surgical Disposables		1,547.00	0.00	0	1,547.00
ICU 3rd Floor-Karad					
Drugs/Medicines		76.83	0.00	0	76.83
Surgical Disposables		1,135.00	0.00	0	1,135.00
Nursing Station 2nd Floor -Karad					
Surgical Disposables		70.50	0.00	0	70.50
Drugs/Medicines		329.00	0.00	0	329.00



Sahyadri Karad Hospitals Pvt. Ltd.

Sahyadri Super Specialty Hospital Karad

NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.

State : Maharashtra GSTIN : 27AALCS6720M1ZT

Bill of Supply

Bill To :		Shipped To (Place of supply) :	
Patient Name :	Master VARADRAJ POPAT MULIK	NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata,	Karad, Maharashtra 415110.
Address :	A/p - Shalgaon Tal - Kadegaon	State :	Maharashtra
State :	Maharashtra	Loc Bill No :	D17IPD2411000340
Patient Regn. No :	3088705	Bill Date :	25/11/2024
Age/Sex :	7 Y / Male	Visit :	IP-1
Admission Date :	21/11/2024 21:22	Category :	OPD / Walkin
Discharge Date :	24/11/2024 08:51	Pay Category :	Self
Consulting Doctor :	Dr.Mahesh Umardand	Sponsor :	
Incare Department :	Paediatric	Insurance Company :	
Ward/Location :	General Ward 1st Floor(129)	Bed Category :	GENERAL WARD
SAC :	999311	Admission No :	37073

	Qty	Gross	Disc / Emergency	Conc	Net Amount
Retail Pharmacy-Karad					
Drugs/Medicines		1,969.04	0.00	0	1,969.04
Surgical Disposables		1,408.50	0.00	0	1,408.50
Items Total :		6,621.65	0.00	0.00	6,621.65

Exempt Amount	38,013.95
Taxable Amt	0.00
CGST Amt	0
SGST Amt	0
Bill Amount	38,013.95
Round Off	0.05
Post Discount in Patient Share	0.00
Post Discount in Sponsor Share	0.00
Receivable from Patient	38,014.00

Amount in words : Rupees Thirty-Eight Thousand Fourteen Only

Receipt Details :

SNo	Record	Receipt No	Payment Mode	Amount Dr/Cr
1	22/11/2024	2411000919	Cash	800 Cr
2	24/11/2024	2411001043	Cash	37214 Cr
Grand Total:				38014.00
				: 0.00

38014
+ 2786

40800
- 200 Diss

40600.

Thorat Medical

Shop No.1.M.No.BUD000814,F.P.NO.286/2/1,
Sindal Memorial Building,Budhwar Peth,Karad.
Mobile No.8605655190

Customer Copy

Name : MADHURI PUJARI (SID)

Cash Memo

Bill No. : T-12595

Dr. Name : DR. GANESH S THORAT

Date : 21/11/2024

Particulars	Batch	Expiry	Qty	Rate	Amount
AVIL INJ	2124075	31/03/27	3	6.16	18.48
MUCOMIX 1GM/5ML INJ		-	1	52.93	52.93
NEB KIT	EL2406027	31/05/29	1	400.00	400.00
BUNASE 0.5 RESPULES		-	3	29.00	87.00
BUNASE 0.5 RESPULES	EG40066	30/06/26	2	29.00	58.00
IPRAZEST RESPULE		-	3	22.00	66.00
IPRAZEST RESPULE		-	2	22.00	44.00
ACILOC INJ 2ML	AB23139	30/04/26	3	7.00	21.00
3 WAY EXTENSION 10CM	4114823F	-	1	269.00	269.00
DISPOVAN 50ML		-	1	61.00	61.00
EXAM. GLOVES MEDIUM		-	10	11.00	110.00
	429064SR2	30/06/29	5	9.30	46.50

SUPPLIED BY

Gross Amt

THORAT MEDICAL, KARAD

BISC

Date 21/11/24 Bill No T-12595

Net Amount

Receivers Signature

20275

Signature

Thorat Medical					
Shop No.1.M.No.BUD000814,F.P.NO.286/2/1, Sindal Memorial Building,Budhwar Peth,Karad. Mobile No.8605655190					
					Customer Copy
Name : MADHURI PUJARI (SID)			Cash Memo		
Dr. Name : DR. GANESH S THORAT			Bill No. : T-12595		
			Date : 21/11/2024		
Particulars	Batch	Expiry	Qty	Rate	Amount
10 CC		-	2	13.00	26.00
10 CC		-	1	13.00	13.00
10 CC		-	1	13.00	13.00
10 CC		-	1	13.00	13.00
OXY SET (NASAL)	EL2309133	31/08/25	3	210.00	630.00
TAPICEM 4.5	EPB6AV404	31/08/26	3	447.33	1,341.99
NS 100ML	OS0624203	31/01/27	3	22.03	66.09
SUPPLIED BY THORAT MEDICAL, KARAD Date .21/11/24 In. No. T-12595.					
				Gross Amt	3,336.99
D.L.NO.20-MH-SAT-511208,21-MH-SAT-511209. DISC					
				Net Amount	3,336.99
Subject To KARAD Jurisdiction					
Receivers Signature					 Signature

Thorat Medical

Shop No.1.M.No.BUD000814,F.P.NO.286/2/1,
Sindal Memorial Building,Budhwar Peth,Karad.
Mobile No.8605655190

Customer Copy

Name : MADHURI PUJARI (SID)

Cash Memo
Bill No. : T-12609

Dr. Name : DR. GANESH S THORAT

Date : 22/11/2024

Particulars	Batch	Expiry	Qty	Rate	Amount
NS 100ML	OS0624203	31/01/27	4	22.03	88.12
CEFBACT 1000mg INJ	06024023	31/03/26	2	70.00	140.00
PANSEC IV	NPA00029	31/05/26	1	57.00	57.00
EGG CHESTLEADS	9009824C	28/02/26	10	20.00	200.00
EXAM. GLOVES MEDIUM	9763	31/05/29	10	11.00	110.00
DAIL FLOW	4020624A	31/12/28	1	502.00	502.00
MOXICIP EYE DROPS 5ML	4R30042	31/03/26	1	230.29	230.29
FLOGEL EYE DROPS 10MI	4R30108	31/05/26	1	186.00	186.00
NEODROL 500MG INJ	749105	31/01/27	1	574.00	574.00
BIOVIN INJ	IP[ME405	30/04/26	3	6.20	18.60
PANCEE INJ	LO822402A	31/12/25	3	7.00	21.00
MUCOMIX 1GM/5ML INJ	ACNC2413A	30/04/27	1	52.93	52.93

SUPPLIED BY

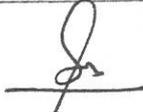
THORAT MEDICAL, KARAD

Date .22/11/24 In. No. T-12609

Gross Amt
DISC
Net Amount

Receivers Signature

Signature

Thorat Medical Shop No.1.M.No.BUD000814,F.P.NO.286/2/1, Sindal Memorial Building,Budhwar Peth,Karad. Mobile No.8605655190					
					Customer Copy
Name : MADHURI PUJARI (SID)			Cash Memo		
Dr. Name : DR. GANESH S THORAT			Bill No. : T-12609		
			Date : 22/11/2024		
Particulars	Batch	Expiry	Qty	Rate	Amount
SODIUM BICARBONATE IN	UN199062	31/12/25	20	15.06	301.20
SUPPLIED BY THORAT MEDICAL, KARAD Date . 22/11/24 In. No. T-12609					
				Gross Amt	2,481.14
D.L.NO.20-MH-SAT-511208,21-MH-SAT-511209. DISC					
				Net Amount	2,481.14
Subject To KARAD Jurisdiction					
Receivers Signature					 Signature

Thorat Medical

Shop No.1.M.No.BUD000814,F.P.NO.286/2/1,
Sindal Memorial Building,Budhwar Peth,Karad.
Mobile No.8605655190

Customer Copy

Name : MADHURI PUJARI (SID)

Cash Memo

Bill No. : T-12652

Dr. Name : DR. GANESH S THORAT

Date : 23/11/2024

Particulars	Batch	Expiry	Qty	Rate	Amount
NEODROL 500MG INJ	749105	31/01/27	1	574.00	574.00
CEFBACT 1000mg INJ	06024023	31/03/26	2	70.00	140.00
BIOVIN INJ	IP[ME405	30/04/26	3	6.20	18.60
PANSEC IV	NPA00029	31/05/26	1	57.00	57.00
SODIUM BICARBONATE IN	UN199062	31/12/25	4	15.06	60.24
MUCOMIX 1GM/5ML INJ	ACNC2413A	30/04/27	3	52.93	158.79
MUCOMIX 1GM/5ML INJ	ACNC2416A	31/07/27	6	53.00	318.00
MUCOMIX 1GM/5ML INJ	ACN2413A	30/04/27	1	53.00	53.00
RANCEE INJ	LO822402A	31/12/25	3	7.00	21.00
NS 100ML	KA4024017	31/08/27	3	22.03	66.09
5 CC	429054SR2	30/06/29	2	9.30	18.60
10 CC	437108ED1	31/08/29	2	13.00	26.00

SUPPLIED BY

Gross Amt

THORAT MEDICAL, KARAD

DISC

Date 23/11/24 In. No. T-12652

Net Amount

Receivers Signature

Signature

(5)

Thorat Medical
 Shop No.1.M.No.BUD000814,F.P.NO.286/2/1,
 Sindal Memorial Building,Budhwar Peth,Karad.
 Mobile No.8605655190

Customer Copy

Name : MADHURI PUJARI (SID) **Cash Memo**
Dr. Name : DR. GANESH S THORAT **Bill No.** : T-12652
Date : 23/11/2024

Particulars	Batch	Expiry	Qty	Rate	Amount
EXAM. GLOVES MEDIUM	9763	31/05/29	10	11.00	110.00

SUPPLIED BY
THORAT MEDICAL, KARAD
 Date 23/11/24 In. No. T-12652

Gross Amt 1,621.32
DISC
Net Amount 1,621.32

D.L.NO.20-MH-SAT-511208,21-MH-SAT-511209.

Subject To KARAD Jurisdiction

Receivers Signature 
Signature

(7)

Thorat Medical Shop No.1.M.No.BUD000814,F.P.NO.286/2/1, Sindal Memorial Building,Budhwar Peth,Karad. Mobile No.8605655190					
Customer Copy					
Name : MADHURI PUJARI (SID)			Cash Memo		
Dr. Name : DR. GANESH S THORAT			Bill No. : T-12699		
			Date : 24/11/2024		
Particulars	Batch	Expiry	Qty	Rate	Amount
NEODROL 500MG INJ	749105	31/01/27	1	574.00	574.00
BIOVIN INJ	IP[ME405	30/04/26	3	6.20	18.60
PANSEC IV	NPA00029	31/05/26	1	57.00	57.00
SODIUM BICARBONATE IN	UN199062	31/12/25	4	15.06	60.24
MUCOMIX 1GM/5ML INJ	ACN2413A	30/04/27	5	53.00	265.00
RANCEE INJ	LO822402A	31/12/25	2	7.00	14.00
RANCEE INJ	LO822402A	31/12/25	1	7.00	7.00
TAPICEM 4.5	3PB6AV404	31/08/26	3	447.33	1,341.99
NS 100ML	KA4024017	31/08/27	4	22.03	88.12
5 CC	429054SR2	30/06/29	2	9.30	18.60
10 CC	437106ED1	31/08/29	2	13.00	26.00
AM. GLOVES MEDIUM	9763	31/05/29	10	11.00	110.00
SUPPLIED BY			Gross Amt		
THORAT MEDICAL, KARAD			DISC		
Date . 24/11/24			In. No. T-12699		
			Net Amount		
Receivers Signature			 Signature		

Thorat Medical

Shop No.1.M.No.BUD000814,F.P.NO.286/2/1,
Sindal Memorial Building,Budhwar Peth,Karad.
Mobile No.8605655190

Customer Copy

Name : MADHURI PUJARI (SID)

Cash Memo

Bill No. : T-12699

Dr. Name : DR. GANESH S THORAT

Date : 24/11/2024

Particulars	Batch	Expiry	Qty	Rate	Amount
BUNASE 0.5 RESPULES	EG40066	30/06/26	4	29.00	116.00
IPRAZEST RESPULE	24130020	30/06/26	3	24.20	72.60

SUPPLIED BY
THORAT MEDICAL, KARAD
Date 24/11/24 In. No. T-12699

Gross Amt 2,769.15

D.L.NO.20-MH-SAT-511208,21-MH-SAT-511209. DISC

Net Amount . 2,769.15

Subject To KARAD Jurisdiction

Receivers Signature


Signature

Thorat Medical

Shop No.1.M.No.BUD000814,F.P.NO.286/2/1,
Sindal Memorial Building,Budhwar Peth,Karad.
Mobile No.8605655190

Customer Copy

Name : MADHURI PUJARI (SID)

Cash Memo

Bill No. : T-12732

Dr. Name :

Date : 25/11/2024

Particulars	Batch	Expiry	Qty	Rate	Amount
NEODROL 500MG INJ	749110	30/06/27	1	574.00	574.00
AVIL INJ	0424017	31/01/27	3	6.16	18.48
PANTOP 40MG INJ	MPF242397	31/05/26	1	57.00	57.00
SODIUM BICARBONATE IN	UN199062	31/12/25	1	15.06	15.06
RANCEE INJ	LO822402A	31/12/25	3	7.00	21.00
TAPICEM 4.5	EPB6AV404	31/08/26	3	447.33	1,341.99
MUCOMIX 1GM/5ML INJ	ACNC2413A	30/04/27	7	52.93	370.51
10 CC		-	2	13.00	26.00
5 CC	429054SR2	30/06/29	2	9.30	18.60
NS 100ML	KA4024017	31/08/27	5	22.03	110.15
GLYCERIN 100ML	31	31/08/26	1	65.00	65.00
MAGNESIUM SULPHATE I.		-	1	10.00	10.00

SUPPLIED BY

Gross Amt

THORAT MEDICAL, KARAD

DISC

Date . 25/11/24 No. T-12732

Net Amount

Receivers Signature

Signature

Thorat Medical Shop No.1.M.No.BUD000814,F.P.NO.286/2/1, Sindal Memorial Building,Budhwar Peth,Karad. Mobile No.8605655190					
Customer Copy					
Name : MADHURI PUJARI (SID)			Cash Memo		
Dr. Name :			Bill No. : T-12732		
			Date : 25/11/2024		
Particulars	Batch	Expiry	Qty	Rate	Amount
MAGNESIUM SULPHATE I.	R2254	30/04/27	2	10.00	20.00
MAGNESIUM SULPHATE I.	R2254	30/04/27	1	10.00	10.00
6 INCH BANDAGES		-	1	43.00	43.00
6 INCH BANDAGES		-	1	43.00	43.00
6 INCH BANDAGES	02306	31/05/26	2	43.00	86.00
SUPPLIED BY THORAT MEDICAL, KARAD Date 25/11/24 In. No. T-12732					
				Gross Amt	2,829.79
D.L.NO.20-MH-SAT-511208,21-MH-SAT-511209.				DISC	
				Net Amount	2,829.79
Subject To KARAD Jurisdiction					
Receivers Signature				 Signature	

Thorat Medical Shop No.1.M.No.BUD000814,F.P.NO.286/2/1, Sindal Memorial Building,Budhwar Peth,Karad. Mobile No.8605655190						
					Customer Copy	
Name : MADHURI PUJARI (SID)			Cash Memo			
Dr. Name : DR.			Bill No. : T-12771			
			Date : 25/11/2024			
Particulars	Batch	Expiry	Qty	Rate	Amount	
RESPIROMETERY	324H040520	31/07/29	1	800.00	800.00	
FORACORT 200 ROTACAF	4BA1091	31/05/26	1	192.19	192.19	
ROTAHALER	03J24049	30/06/29	1	185.09	185.09	
				Gross Amt	1,177.28	
D.L.NO.20-MH-SAT-511208,21-MH-SAT-511209.				DISC		
				Net Amount	1,177.28	
Subject To KARAD Jurisdiction						
Receivers Signature				 Signature		

SUPPLIED BY
THORAT MEDICAL, KARAD
 Date . 25/11/24 In. No. T-12771

Thorat Medical Shop No.1.M.No.BUD000814,F.P.NO.286/2/1, Sindal Memorial Building,Budhwar Peth,Karad. Mobile No.8605655190					
Customer Copy					
Name : MADHURI PUJARI (SID)			Cash Memo		
Dr. Name : DR. GANESH S THORAT			Bill No. : T-12808		
			Date : 26/11/2024		
Particulars	Batch	Expiry	Qty	Rate	Amount
NEODROL 500MG INJ	749110	30/06/27	1	574.00	574.00
AVIL INJ	0424017	31/01/27	1	6.16	6.16
AVIL INJ		-	1	6.16	6.16
PANTOP 40MG INJ	MPJ243774	31/08/26	1	56.50	56.50
SODIUM BICARBONATE IN	UN199062	31/12/25	5	15.06	75.30
TAPICEM 4.5	EPB6AV403	30/06/26	3	447.33	1,341.99
NS 100ML		-	1	22.03	22.03
NS 100ML	OS0624203	31/01/27	2	22.03	44.06
MUCINAC 600MG TAB	4SB0829	31/07/26	10	35.51	355.10
10 CC	437106ED1	31/08/29	4	13.00	52.00
SUPPLIED BY THORAT MEDICAL, KARAD					
Date 26/11/24			In. No. T-12808		
D.L.NO.20-MH-SAT-511208,21-MH-SAT-511209.				DISC	
				Net Amount 2,533.30	
Subject To KARAD Jurisdiction					
Receivers Signature				 Signature	

Thorat Medical Shop No.1.M.No.BUD000814,F.P.NO.286/2/1, Sindal Memorial Building,Budhwar Peth,Karad. Mobile No.8605655190					
Customer Copy					
Name : MADHURI PUJARI (SID)			Cash Memo		
Dr. Name : DR. GANESH S THORAT			Bill No. : T-12864		
			Date : 27/11/2024		
Particulars	Batch	Expiry	Qty	Rate	Amount
PANTOP 40MG INJ	MPJ243774	31/08/26	1	56.50	56.50
NEODROL 500MG INJ	749110	30/06/27	1	574.00	574.00
NS 100ML	OS0624203	31/01/27	1	22.03	22.03
TAPICEM 4.5		-	2	447.33	894.66
TAPICEM 4.5	EPB6AV403	30/06/26	1	447.33	447.33
NS 100ML	OS0624203	31/01/27	4	22.03	88.12
RANCEE INJ	LO822402A	31/12/25	3	31.00	93.00
10 CC	437106ED1	31/08/26	3	10.00	30.00
5 CC					
				Gross Amt	2,172.64
D.L.NO.20-MH-SAT-511208,21-MH-SAT-511209.				DISC	
				Net Amount	2,172.64
Subject To KARAD Jurisdiction					
Receivers Signature				 Signature	

SUPPLIED BY
THORAT MEDICAL, KARAD
 Date . 27/11/2024 In. No. T-12864

Thorat Medical

Shop No.1.M.No.BUD000814,F.P.NO.286/2/1,
Sindal Memorial Building,Budhwar Peth,Karad.
Mobile No.8605655190

Customer Copy**Name : MADHURI PUJARI (SID)****Cash Memo
Bill No. : T-12955****Dr. Name : DR. GANESH S THORAT****Date : 28/11/2024**

Particulars	Batch	Expiry	Qty	Rate	Amount
CARITHROTIC 500	GT240918	30/11/25	10	44.61	446.09
OMNICEF-O 200 TAB	BPF241583	31/05/26	10	11.00	110.00
ZOVANTA D	PPQDT09	31/05/26	5	16.53	82.67
MUCINAC 600MG TAB		-	4	32.28	129.13
MUCINAC 600MG TAB	4SB0829	31/07/26	5	35.51	177.55
MUCINAC 600MG TAB	4SB0909	31/08/26	4	35.51	142.04
BEPLEX FORTE TAB	AVK23097P	30/04/26	5	2.35	11.76
SUCRAFIL SUSP 200ML	M0383	31/05/27	1	195.00	195.00

SUPPLIED BY
THORAT MEDICAL, KARAD
Date .28/11/24 In. No. T-12955

Gross Amt 1,294.24IO.20-MH-SAT-511208,21-MH-SAT-511209. **DISC****Net Amount 1,294.24**

Subject To KARAD Jurisdiction

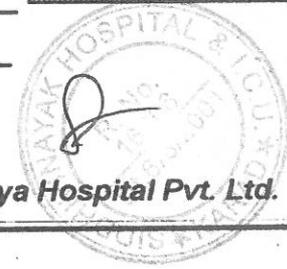
Receivers Signature


Signature

PARTICULARS		AMOUNT
1) E. C. G	
2) X-Ray	
3) Glucometer for BSL	
4) Procedure	
5) SRC / RT	
6) Dressing/Stiches	
7) Surgeon Charges	
8) Consultation Charges	
9) Anesthesia Charges	
10) Ambulance Charges	
11) Mediclaim Charges	
12) OPD Charges	
13) ABG Charges	
14) C.T.Scan Charges	HPCT 2 Nos	5300.00
15) 2.D. Echo Charges	
Total		5300.00

Rupees in words 100 Thousand
Three hundred only

Paid by Cash paid
 Mob. no.


For Morya Hospital Pvt. Ltd.

Morya Hospital Private Ltd.

Regd. No. **SIDDHIVINAYAK HOSPITAL** ☎ 227327
 16206 Krishna Naka, Station Road, KARAD-415110.

RECEIPT

No. 2067 Date 28/11/2024
 Patient's Name: Madhuori Puyari Age 32/5
 Address: Bumbaliwadi Doctor's Name: Dr. S. Inwal

246
Morya Hospital Private Ltd.

SIDDHIVINAYAK HOSPITAL AND I.C.U.
Krishna Naka, Station Road, Karad-415110.

Regd. No. : 16206

HOSPITAL BILL

02164-227327

Bill No. : B-622

Date : 28/11/2024

I.P.D No. : 622

Doctor's Name : DR. GANESH THORAT

Patient's Name : PUJARI MADHURI HEMANT

Age: 37

Patient's Address : AP - BAMBALIWADI

Sex : FEMALE

Admission Date : 21/11/2024

Discharge Date : 28/11/2024

Sr.Nc	Item Name	Quantity	Unit	Rate	Amount
1	INDOOR CHARGES I.C.U.	5	PER DAY	1,500.00	7,500.00
2	INDOOR CHARGES GENERAL WARD	3	PER DAY	750.00	2,250.00
3	NURSING CHARGES I.C.U.	5	PER DAY	400.00	2,000.00
4	NURSING CHARGES GENERAL WARD	3	PER DAY	250.00	750.00
5	PROF. CHARGE I.C.U.	5	PER DAY	2,000.00	10,000.00
6	PROF. CHARGE GENERAL WARD	3	PER DAY	1,500.00	4,500.00
7	ICU RMO CHARGES	5	PER DAY	500.00	2,500.00
8	RMO CHARGES GENERAL WARD	3	PER DAY	300.00	900.00
9	MONITOR	5	PER DAY	700.00	3,500.00
10	E.C.G.	3	1'S	250.00	750.00
11	X-RAY	2	1'S	500.00	1,000.00
12	I.V.	13	PER BOTTL	100.00	1,300.00
13	GLUCOMETER FOR BL.SR.	8	1'S	50.00	400.00
14	VENTILATOR INVASIVE	2	1'S	5,000.00	10,000.00
15	OXYGEN	3	PER DAY	1,000.00	3,000.00
16	BMW CHARGES	1	1'S	300.00	300.00

Rs. In Words: Rupees FORTY EIGHT THOUSAND SIX HUNDRED FIFTY ONLY
DISCHARGE

Total 50,650.00

Discount 2,000.00

27AADCM3436C1ZT

Net Amount 48,650.00

CASH PAID



For Morya Hospital Private Ltd.

Authorised Signature



247

Navchaitanya

PATHOLOGY LABORATORY

• Dr. Sushant Narayan Mohite
Consultant Pathologist
MBBS, MD (Pathology)
MMC Reg. No. : 2012/09/2670
+91 98237 85858
navchaitanyalab@gmail.com

Shop No 2, Plot no 251A/1, C/O Siddhivinayak Hospital, Krishna Naka, Mangalwar Peth, Karad. 415110

RECEIPT

Receipt No. : I - 81432

Name : MADHURI PUJARI (ID: 48970)

Sex / Age : Female / 46 years

Payment Mode : CASH

Referral : Dr.Ganesh Thorat

Date & Time : 21/11/24, 08:38 PM

Sr.	Test Name	Test Price
1	CBC	250.00
2	RANDOM BLOOD SUGAR	50.00
3	UREA	150.00
4	Creatinine	150.00
5	POTASSIUM	200.00
6	SODIUM	200.00

Payable Amount (in words) : One Thousand only

Total : 1000.00

Payable Amount : 1000.00

Total Paid : 1000.00


Cashier's Signature

Navchaitanya

PATHOLOGY LABORATORY

Shop No 2, Plot No. 251A/1,
C/o. Siddhivinayak Hospital,
Krishna Naka, Mangalwar Peth
KARAD, Dist. Solapur 415110

Payment Paid by
Kaka sir Payment
29/11/2024

श्रीराम केशव



248
KRISHNA VISHWA VIDYAPEETH (Deemed to be University)

KRISHNA HOSPITAL & MEDICAL RESEARCH CENTRE, KARAD.

MALKAPUR, KARAD. Pin - 415539, Phone No. - 02164-241555/56/57/58 [Extn.218]

IPD RECEIPT

Tail

Patient Name : MR. AJIT VIJAY KAMBIRE
Age/Gender : 28 Yrs/Male
IPD No : IP1062043
Receipt No. : RC240009556
Receipt Date & Time : 26/11/2024 02:12 PM

Pay Mode	Card No.\Cheque No.	Bank Name	Branch Name	Amount
Cash	-	-	-	820.00
Amount (Rs.):				820.00
Net Bill Amount(Rs.):				820.00
Bill Amount(Rs.):				820.00
Received Amount(Rs.):				820.00

Rs. EIGHT HUNDRED TWENTY ONLY

Towards :Final settlement for Bill No. IPD0024766

Remark :

Paid by
kaka sir payment
26/11/2024


rohit kulkarni
Cashier

Disclaimer : This is auto generated computer receipt

Print Date/Time :26/11/2024 02:12:14 PM



KRISHNA VISHWA VIDYAPEETH

(DEEMED TO BE UNIVERSITY)

KRISHNA HOSPITAL & MEDICAL RESEARCH CENTRE, KARAD.

MALKAPUR, KARAD. Pin - 415539, Phone No - 02164-241555/56/57/58 [Extn. 218]

Name & Address MR. AJIT VIJAY KAMBIRE (General)

Bill Number IPD0024766

Bill Date 26/11/2024

MASUR, Satara, Karad, MAHARASHTRA

Ward No. Ward 40 MMED

Age : 28 Yrs

Sex : Male

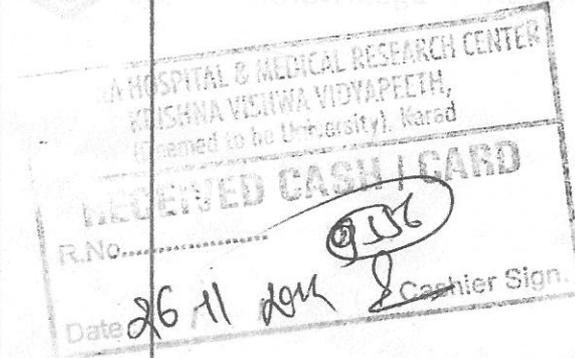
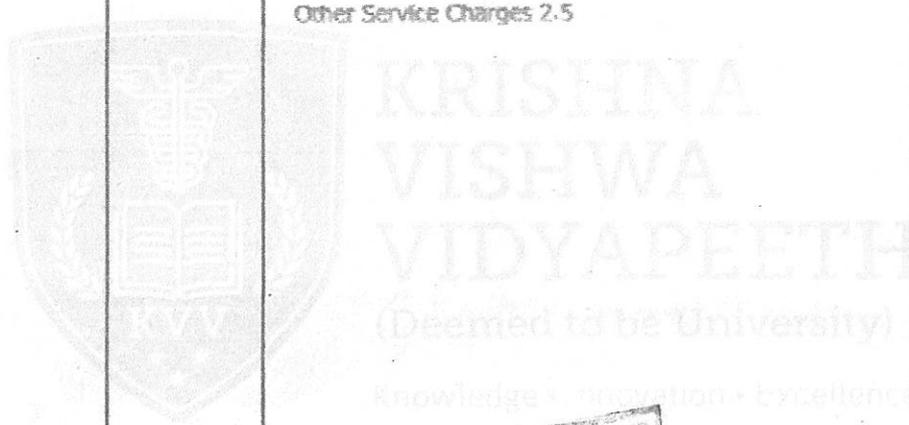
Department Med-1

IPD Number IP1062043

Previous Bills / Deposits Details

Accommodation & Bill Details

No.	Date	Amount	Type	Period	Charges / Day	Amount
Deposit			Bed Charges (General Ward)	24/11/2024 25/11/2024	150	300.00
Dues			Nursing Services			200.00
IPD0024510	23/11/2024	RS.60.00	Professional Charges			300.00
			Other Service Charges 2.5			20.00
Total Rs.						820.00



Rupees in Words Rs. EIGHT HUNDRED TWENTY ONLY

All the bills must be settled immediately. Cheques are to be drawn in favour of "KRISHNA INSTITUTE OF MEDICAL SCIENCES", This entire bill in duplicate should be returned with the remittance to the Hospital Cashier and obtain a separate cash Receipt for payment.

Pati
Prepared by

Always
Authorised Signatory



KRISHNA VISHWA VIDYAPEETH (Deemed to be University)

KRISHNA HOSPITAL & MEDICAL RESEARCH CENTRE, KARAD.

MALKAPUR, KARAD. Pin - 415539, Phone No. - 02164-241555/56/57/58 [Extn.218]

IPD RECEIPT

Patient Name : MR. AJIT VIJAY KAMBIRE
Age/Gender : 28 Yrs/Male
IPD No : IP1062043
Receipt No. : RC240009555
Receipt Date & Time : 26/11/2024 02:11 PM

Pay Mode	Card No.\Cheque No.	Bank Name	Branch Name	Amount
Cash	-	-	-	8560.00
Amount (Rs.):				8560.00
Net Bill Amount(Rs.):				8559.77
Bill Amount(Rs.):				8560.00
Received Amount(Rs.):				8560.00

RS. EIGHT THOUSAND FIVE HUNDRED SIXTY ONLY

Towards :Final settlement for Bill No. IPD0024510

Remark :


rohit kulkarni
Cashier

Disclaimer : This is auto generated computer receipt

Print Date/Time :26/11/2024 02:11:30 PM

0560

Hospital



KRISHNA VISHWA VIDYAPEETH

(DEEMED TO BE UNIVERSITY)

KRISHNA HOSPITAL & MEDICAL RESEARCH CENTRE, KARAD.

MALKAPUR, KARAD. Pin - 415539, Phone No - 02164-241555/56/57/58 [Extn. 218]

Name & Address : **MR. AJIT VJAY KAMBIRE (General)**

MASUR, Satara, Karad, MAHARASHTRA

Age : **28 Yrs**

Sex : **Male**

Bill Number : **IPD0024510**

Bill Date : **23/11/2024**

Ward No. : **Ward 40 MMED**

Department : **Med-1**

IPD Number : **IP1062043**

Previous Bills / Depositi Details

Accommodation & Bill Details

No.	Date	Amount	Type	Period	Charges / Day	Amount
Deposit						
			Bed Charges (General Ward)	22/11/2024 23/11/2024	150	300.00
			Bed Charges (ICU)	21/11/2024 21/11/2024	1200	1200.00
			Consultation Fees			300.00
			Injection Fees And Exp.			56.00
			Monitor Fees			400.00
			Nebulizer Fees			250.00
			Registration Fees			100.00
			X-Ray Charges			400.00
			Certificate Charges MLC			100.00
			ECG Fees			250.00
			Pathology Charges			3180.00
			Tag			10.00
			Vacutainer VT			100.00
			Gate Pass			5.00
			Nursing Services			900.00
			Professional Charges			800.00
			Other Service Charges 2.5			208.77
Total Rs.						8560.00

Rupees in Words

Rs. EIGHT THOUSAND FIVE HUNDRED SIXTY ONLY

All the bills must be settled immediately. Cheques are to be drawn in favour of "KRISHNA INSTITUTE OF MEDICAL SCIENCES",
This entire bill in duplicate should be returned with the remittance to the Hospital Cashier and obtain a separate cash Receipt for payment.


Prepared by


Authorised Signatory

IP SALE INVOICE

252

①

INVOICE NO. : PH2CASH54679	PATIENT NAME : MR. AJIT VIJAY KAMBIRE
INVOICE DATE : 22/11/2024 12:02AM	UHID :000000006915941 : VISIT CODE : IP1062043
NAME : KRISHNA SALES AND SERVICES MEDICAL STORE NO-2	ADDRESS : MASUR, MASUR, KARAD, SATARA, MAHARASHTRA, INDIA
ADDRESS : PROPERTY NO 2381, WARD 10 and 11, KRISHNA HOSPITAL MALKAPUR KARAD,TAL-KARAD,DIST-SATARA ,415539	AGE/GENDER : 28 Yrs/ Male
CASH/CREDIT : Cash	COMPANY : General
GST NO : 27AASFk1621P1Z5	DR. DEPARTMENT : Dr. DEPT MED 1
REQ. NO./REQ. DATE :	BED NO. : W13 ICU BED 8
Remark :	

Description Goods/Services	HSN Code	MFG	Loc. Name	Batch No.	Expiry Date	Qty.	Disc. Amt.	MRP	Total Amt
WINGCATH NO 22	9018	NIPR	201	24G20K01	Jun/2029	1	0.00	60.00	60.00
THREE WAY STOP COCK [POLY]	3004	POLY	201	8390224H	Jul/2029	1	0.00	30.00	30.00
IV PLAST FIXATOR.	3004	DYNA	201	10-024	Aug/2027	1	0.00	20.00	20.00
POLYFLOW IV FLOW RE	000000	POLY	205	4099324E	Apr/2029	1	0.00	150.00	150.00
INFUSION VENTED SET. [ROMS]	000000	ROMS	209	G24E020941	Jul/2029	1	0.00	40.00	40.00
EMERAID SYRI 10ML+N	9018	B.D.	208	4247591	Aug/2029	5	0.00	11.00	55.00
EMERALD 5ML SYR*N24	9018	B.D.	208	4193484	Jun/2029	5	0.00	7.00	35.00
EMERALD 2ML SYR*N24	9018	B.D.	208	4220665	Jul/2029	5	0.00	6.00	30.00
DNS-5% 500ML. [AMT.]	30049029	AMT	337	AM364103	Sep/2027	5	0.00	38.00	190.00
CORT S INJ	3004	NEON		V4471422	Jun/2026	2	0.00	46.90	93.80
DOXOLIN 200 TAB	3004	ZYDS	240	I402748	May/2026	4	0.00	3.22	12.87
NEBULIZER [A] SET. ROM.	9019	ROMS	304	G24F040640	May/2029	1	0.00	150.00	150.00
DUOLIN RESPULES 3ML	3004	CIPL	319	4SN1076	May/2026	5	0.00	24.94	124.70
BUDATE 0.5 TRASPULES	3004	LUPN	319	T124063	May/2026	5	0.00	26.60	133.00
OMNIVAN SYRINGE 2ML.	90181100	B BR	208	24B22M8203	Jan/2029	1	0.00	6.00	6.00
Remark :									1130.37

Total :	CGST : 57.76	SGST : 57.76	TOTAL AMOUNT(Incl. Of GST) : 1130.37
			DISCOUNT : 0.00
			ROUND OFF : -0.37
			GRAND TOTAL : 1130.00

Rs. ONE THOUSAND ONE HUNDRED THIRTY ONLY

Drug Lic.No.:20-224585, 21-224586, 20B-224587, 21B-224588 ,20C-224589 ,20D-224590

Payment Mode	Amount
Cash	1130.00
Total Amount Paid :	
	1130.00

CERTIFIED THAT THE PARTICULARS GIVEN ABOVE ARE TRUE AND CORRECT

Created By: Mrs Desai Manisha Sachin

Pharmacist





KRISHNA VISHWA VIDYAPEETH (Deemed to be University), KARAD.

Krishna Hospital & Medical Research Center, Karad.

Patient's Full Name : Ajit Karbhive MR-50

Address : _____

Ph. No. : _____ Age : _____ Sex : _____

OPD/Hosp. No. : 1062043 Dept./Unit : _____

R_x

Jelcov. 22 - (1)

Bismar - (1)

~~Pi...~~ - (1)

MAR... - (1)

IU set - (1)

10cesylin - (5)

5u " - (5)

2u " - (8)

IUF 5-7. ONS - (5)
Sben

MJ. W/D... - (2)

Date : _____

DR. SV HAARSHITH REDDY
MEDICINE RESIDENT
KMC REG. No. 154953

DR. SV HAARSHITH REDDY
MEDICINE RESIDENT
KMC REG. No. 154953

SUPPLIED
KMC & ... SERVICES
MEDICAL ...

Date: _____
Signature: _____

IP SALE INVOICE

254

3

INVOICE NO. : PH2CASH54702	PATIENT NAME : MR. AJIT VIJAY KAMBIRE
INVOICE DATE : 22/11/2024 7:34AM	UHID :000000006915941 : VISIT CODE : IP1062043
NAME : KRISHNA SALES AND SERVICES MEDICAL STORE NO-2	ADDRESS : MASUR, MASUR, KARAD, SATARA, MAHARASHTRA, INDIA
ADDRESS : PROPERTY NO 2381, WARD 10 and 11, KRISHNA HOSPITAL MALKAPUR KARAD,TAL-KARAD,DIST-SATARA ,415539	AGE/GENDER : 28 Yrs/ Male
CASH/CREDIT : Cash	COMPANY : General
GST NO : 27AASFk1621P1Z5	DR. DEPARTMENT : Dr. DEPT MED 1
REQ. NO./REQ. DATE :	BED NO. : W13 ICU BED 8
Remark :	

Description Goods/Services	HSN Code	MFG	Loc. Name	Batch No.	Expiry Date	Qty.	Disc. Amt.	MRP	Total Amt
OXY- SET ADULT .[POLY]	90181100	POLY	304	2413664G	Jun/2029	1	0.00	50.00	50.00
DEXTROSE 25% 100ML.	000000	HEAL	331	HF402408	Aug/2027	1	0.00	21.00	21.00
INSULIN SYR 40IU 31	9018	B.D.	304	3332037	Nov/2028	1	0.00	10.00	10.00
INFUSION VENTED SET. [ROMS]	000000	ROMS	209	G24E020941	Jul/2029	1	0.00	40.00	40.00
HUMAN ACTRAPID 40 I.U.	3004	NONR	315	B-70848	Aug/2026	1	0.00	178.29	178.29
Remark :									299.29

	CGST	SGST	TOTAL AMOUNT(Incl. Of GST)	299.29
Total :	10.72	10.72	DISCOUNT	0.00
			ROUND OFF	-0.29
			GRAND TOTAL	299.00

Rs. TWO HUNDRED NINETY NINE ONLY

Drug Lic.No.:20-224585, 21-224586, 20B-224587, 21B-224588 ,20C-224589 ,20D-224590

Payment Mode	Amount
Cash	299.00
Total Amount Paid :	
	299.00

CERTIFIED THAT THE PARTICULARS GIVEN ABOVE ARE TRUE AND CORRECT

Created By: Mrs Desai Manisha Sachin Pharmacist



KRISHNA VISHWA VIDYAPEETH (Deemed to be University), KARAD.

Krishna Hospital & Medical Research Center, Karad.

Patient's Full Name : Ajit Kambale MR-50

Address : _____

Ph. No. : _____ Age : 28 Sex : m

OPD/Hosp. No. : 10 62043 Dept./Unit : 13.

Rx

Nasal spray —

⑦

SUPPLIED
 KRISHNA VISHWA VIDYAPEETH
 KARAD
 Date: _____

DR. SV HAARSHITH REDDY
MEDICINE RESIDENT
KMC REG. No. 154953

ite :

Doctor's Signature
 Name & Reg. No.

* टीप :- वरील औषधे हॉस्पिटलमध्ये मिळतील. *



KRISHNA VISHWA VIDYAPEETH (Deemed to be University), KARAD.
Krishna Hospital & Medical Research Center, Karad.

(5)

Patient's Full Name : Ajit Kumbhar MR-50

Address : _____

Ph. No. : _____ Age : _____ Sex : _____

OPD/Hosp. No. : _____ Dept./Unit : _____

Rx

IVF D-25 100ml — (1)

Insulin Actrapid
 INJ. HAI — (1)

INSULIN SYRINE — (1)

W & T — (1)

SUPPLIED
 KRISHNA VISHWA VIDYAPEETH
 MEDICAL STORE KARAD
 Date: _____

Date : _____

DR. SV HAARSHITH REDDY
 MEDICINE RESIDENT
 Doctor's Signature
 Name & Reg. No. 154953

* टीप :- वरील औषधे हॉस्पिटलमध्ये मिळवीत * *

257
OP SALE INVOICE

6

INVOICE NO. : PH1CASH57408 INVOICE DATE : 21/11/2024 9:10PM NAME : KRISHNA SALES AND SERVICES MEDICAL STORE NO-1 ADDRESS : PROPERTY NO 2367, GROUND FL KRISHNA HOSPITAL CAMPUS, MALKAPUR KARAD, TAL-KARAD, DIST-SATARA 415539 CASH/CREDIT : Cash GST NO : 27AASF1621P1ZS REQ. NO./REQ. DATE : Remark :	PATIENT NAME : MR. AJIT VIJAY KAMBIRE UHID :000000006915941 : VISIT CODE : OP7076150 ADDRESS : MASUR, MASUR, KARAD, SATARA, MAHARASHTRA, INDIA AGE/GENDER : 28 Yrs/ Male COMPANY : General DR. DEPARTMENT : Dr. EMERGENCY MEDICINE BED NO. :
---	--

Description Goods/Services	HSN Code	MFG	Loc. Name	Batch No.	Expiry Date	Qty.	Disc. Amt.	MRP	Total Amt
WING CATH NO 20	90183930	NIPR	357	24D06K01	Mar/2029	1	0.00	70.00	70.00
THREE WAY STOP COCK [POLY]	3004	POLY	356	8390224H	Jul/2029	1	0.00	30.00	30.00
FIXATOR IV.	30049039	MISC	354	013AD24	Aug/2027	1	0.00	20.00	20.00
HISONE 100MG INJ.	3004	SAMARTH	223	PHISA2415A	May/2026	2	0.00	47.00	94.00
EBULIZER [A] SET. ROM.	9019	ROMS	297	G24F040640	May/2029	1	0.00	150.00	150.00
DUOLIN RESPULES 3ML	3004	CIPL	322	4SN1076	May/2026	3	0.00	24.94	74.82
BUDECORT 0.5MG RESP	30049099	CIPL	322	4SA0633	Feb/2026	3	0.00	26.65	79.95
EMERAID SYRI 10ML+N	9018	B.D.	353	4247591	Aug/2029	1	0.00	11.00	11.00
EMERALD 5ML SYR*N24	9018	B.D.	353	4220678	Jul/2029	2	0.00	7.00	14.00
Remark :									543.77

	CGST	SGST	TOTAL AMOUNT(Incl. Of GST)	543.77
Total :	26.34	26.34	DISCOUNT	0.00
				0.23
				544.00

Rs. FIVE HUNDRED FORTY FOUR ONLY

Drug Lic.No.:20-228735, 21-228736, 20B-228737, 21B-228738, ND2-221768, 20F-246677

Payment Mode	Crad/Cheque/Tran. No	Card/Bank Name	Branch Name	Transaction Date	Approval No	Amount
Card	7319	HDFC BANK		21/11/2024		544.00
Total Amount Paid :						544.00

CERTIFIED THAT THE PARTICULARS GIVEN ABOVE ARE TRUE AND CORRECT

Created By: Mrs Desai Supriya Sachin


 Pharmacist



KRISHNA VISHWA VIDYAPEETH (Deemed to be University), KARAD. (2)

Krishna Hospital & Medical Research Center, Karad.

Patient's Full Name : Ajit Kambhize MR-50

Address : _____

Ph. No. : _____ Age : 27 Sex : M

OPD/Hosp. No. : 691594 Dept./Unit : EMD

Rx

- Jelco NO: 20 — (1)
 Biway — (1)
 fixator — (1)
 Dj Hydrocortisone Loomg — (2)
 Neb. Mask — (1)
 Quolin — (3)
 Budcent — (3)
 sendy locc — (1)
 size — (2)

SUPPLIED
 KRISHNA SALES AND SERVICES MEDICAL
 STORE NO.1

Date : 22/11/24

Doctor's Signature
 Name & Reg. No.

[Handwritten Signature]
 EMO
 KH & MR
 (DU), K



259
KRISHNA VISHWA VIDYAPEETH (Deemed to be University)

KRISHNA HOSPITAL & MEDICAL RESEARCH CENTRE, KARAD.

MALKAPUR, KARAD. Pin - 415539, Phone No. - 02164-241555/56/57/58 [Extn.218]

OPD BILL

UHID :000000006915941 **Bill No.** :0066568
Patient Name :MR. AJIT VIJAY KAMBIRE **Bill Date / Time** :21/11/2024 08:21 PM
Address :MASUR, Satara, Karad, MAHARASHTR. **Department** :EMERGENCY MEDICINE

Sr.No.	Service/Package Name	Amount
1	Chest PA View X-Ray	200.00

Amount In Words : Rs. TWO HUNDRED ONLY **Total Amount (Rs.)** : 200.00

Payment Mode	Amount
Cash	200.00
Total Amount Paid :	
200.00	

Remark :

User : Vikram Nikam

Print Date : 21/11/2024 08:21 PM

Cashier

OP SALE INVOICE

260

9

INVOICE NO. : PH2CASH55714	PATIENT NAME : AJIT KAMBIRE
INVOICE DATE : 25/11/2024 6:51PM	UHID : : VISIT CODE :
NAME : KRISHNA SALES AND SERVICES MEDICAL STORE NO-2	ADDRESS :
ADDRESS : PROPERTY NO 2381, WARD 10 and 11, KRISHNA HOSPITAL MALKAPUR KARAD,TAL-KARAD,DIST-SATARA ,415539	AGE/GENDER : /
CASH/CREDIT : Cash	COMPANY :
GST NO : 27AASFk1621P1ZS	DR. DEPARTMENT : Dr. GENERAL MEDICINE
REQ. NO./REQ. DATE :	BED NO. :
Remark :	

Description Goods/Services	HSN Code	MFG	Loc. Name	Batch No.	Expiry Date	Qty.	Disc. Amt.	MRP	Total Amt
BECOZINC CAP (30)	3004	DR REDDYS	223	V2401260	May/2026	10	0.00	2.08	20.75
Remark :									20.75

	CGST	SGST	TOTAL AMOUNT(Incl. Of GST)	
Total :	1.11	1.11	DISCOUNT	0.00
			ROUND OFF	0.25
			GRAND TOTAL	21.00

Rs. TWENTY ONE ONLY

Drug Lic.No.:20-224585, 21-224586, 20B-224587, 21B-224588 ,20C-224589 ,20D-224590

Payment Mode						Amount
Cash	-	-	-			21.00
Total Amount Paid :						21.00

CERTIFIED THAT THE PARTICULARS GIVEN ABOVE ARE TRUE AND CORRECT

Created By: MISS Patil Roshani Sanjay


 Pharmacist

2200/- paid

2173



KRISHNA VISHWA VIDYAPEETH (Deemed to be University), KARAD

Krishna Hospital & Medical Research Center, Karad.

10

Patient's Full Name : Cap. Ajiv Ramlate MR-50

Address : _____

Ph. No. : _____ Age : _____ Sex : _____

OPD/Hosp. No. : 1062044 Dept./Unit : _____

R_x

Cap. Becozinc

10

Date : 25/11/24

DR. SV HAARSHITH RE...
MEDIC... RESIDE
Name & Reg. No. 15...

रजि. नं. १६२०६ मोरया हॉस्पिटल प्रा.लि; संचलित, २२७३२७

सिद्धीविनायक हॉस्पिटल व अतिदक्षता विभाग

कृष्णा नाका, स्टेशन रोड, मंगळवार पेठ, कराड.

R Nitesh salunke, दिनांक 22/11/24

HRA chest

2500 L

Thorat Medical

Shop No.1.M.No.BUD000814,F.P.NO.286/2/1,
Sindal Memorial Building,Budhwar Peth,Karad.
Mobile No.8605655190

(2)

Customer Copy

Name : NITESH SALUNKE

Cash Memo

Dr. Name : DR. GANESH S THORAT

Bill No. : T-12773

Date : 25/11/2024

Particulars	Batch	Expiry	Qty	Rate	Amount
CELIN CHEWEBALE	CK2401	31/08/25	15	1.66	24.86
FORACORT 200 ROTACAF	4BA1091	31/05/26	1	192.19	192.19
ROTAHALER	03J23117	31/12/28	1	185.09	185.09

SUPPLIED BY
THORAT MEDICAL, KARAD
25-11-24 In. No. T-12773

Gross Amt 402.14

D.L.NO.20-MH-SAT-511208,21-MH-SAT-511209. DISC

Net Amount 402.14

Subject To KARAD Jurisdiction

Receivers Signature

Signature

Thorat Medical

Shop No.1.M.No.BUD000814,F.P.NO.286/2/1,
Sindal Memorial Building,Budhwar Peth,Karad.
Mobile No.8605655190

**Customer Copy**

Name : NITESH SALUNKE

Cash Memo

Bill No. : T-12774

Dr. Name : DR. GANESH S THORAT

Date : 25/11/2024

Particulars	Batch	Expiry	Qty	Rate	Amount
RACIRRAFT	LNB0136	31/08/26	1	215.00	215.00

SUPPLIED BY

THORAT MEDICAL, KARAD

25.11.24 In. No. T:12774

Gross Amt 215.00

D.L.NO.20-MH-SAT-511208,21-MH-SAT-511209. DISC

Net Amount 215.00

Subject To KARAD Jurisdiction

Receivers Signature

Signature

Thorat Medical
 Shop No.1.M.No.BUD000814,F.P.NO.286/2/1,
 Sindal Memorial Building,Budhwar Peth,Karad.
 Mobile No.8605655190

Customer Copy

Name : NITESH SALUNKE
 Dr. Name : DR. GANESH S THORAT

Cash Memo
 Bill No. : T-12640
 Date : 22/11/2024

Particulars	Batch	Expiry	Qty	Rate	Amount
CARITHROTIC 500	GT240502	28/02/26	10	44.61	446.09
PYRIGESIC 500	DP54078	30/06/27	10	1.01	10.08
CYRA TAB	CA21954	31/08/26	10	2.80	28.00
GLEMONT A TAB	PMOAG15	30/04/26	5	29.90	149.50
VISCOJOY	YT1J23009	31/10/25	15	27.80	417.06
RESWAS COUGH SYRUP	D240270	31/03/26	1	144.25	144.25
RACIRAF	LNB0043	28/02/26	1	215.00	215.00

SUPPLIED BY
 THORAT MEDICAL, KARAD
 22-11-2024 Bill No. T-12640

Gross Amt 1,409.98
 D.L.NO.20-MH-SAT-511208,21-MH-SAT-511209. DISC
 Net Amount 1,409.98

Subject To KARAD Jurisdiction

Receivers Signature _____ Signature 



Navchaitanya

PATHOLOGY LABORATORY

Quality you can trust

Dr. Sushant Narayan Mohite
 Consultant Pathologist
 MBBS, MD (Pathology)
 MMC Reg. No. : 2012/09/2670
 +91 98237 85858
 navchaitanyalab@gmail.com

Shop No 2, Plot no 251A/1, C/O Siddhivinayak Hospital, Krishna Naka, Mangalwar Peth, Karad. 415110

RECEIPT

Receipt No. : I - 81469	Name : NITESH SALUNKHE (ID: 48986)	Sex / Age : Male / 21 years
Payment Mode : CASH	Referral : Dr.Ganesh Thorat	Date & Time : 22/11/24, 10:57 PM
Sr.	Test Name	Test Price
1	CBC	250.00
2	CRP Quantitative	500.00
Payable Amount (in words) : Seven Hundred Fifty only		Total : 750.00
		Payable Amount : 750.00
		Total Paid : 750.00

Cashier's Signature

pay
[Signature]

Navchaitanya

PATHOLOGY LABORATORY
 Shop No.2, Plot No.251A/1,
 C/o. Siddhivinayak Hospital,
 Krishna Naka, Mangalwar Peth,
 KARAD, Dist. Satara 415 110.

Paid on
 Sunil Deshmukh
 22/11/2024

267
Sahyadri Karad Hospitals Pvt. Ltd.

Sahyadri Super Specialty Hospital Karad

NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.

State : Maharashtra GSTIN : 27AALCS6720M1ZT

Bill of Supply

Bill To :	Shipped To (Place of supply) :
Patient Name : Mrs. NILAM RETHREKAR	NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.
Address : Ap Masur Tal Karad Dist Satara	State : Maharashtra
State : Maharashtra	Loc Bill No : D17IPD2411000301
Patient Regn. No : 3088675	Bill Date : 22/11/2024
Age/Sex : 26 Y / Female	Visit : IP-1
Admission Date : 21/11/2024 20:08	Category : OPD / Walkin
Discharge Date : 22/11/2024 05:54	Pay Category : Self
Consulting Doctor : Dr. Ramchandra Desai	Sponsor :
Incare Department : Internal Medicine	Insurance Company :
Ward/Location : 3rd Floor ICU1(340)	Bed Category : ICU/CCU/PICU/HDU.
SAC : 999311	Admission No : 37071

	Qty	Gross	Disc / Emergency	Conc	Net Amount
Items Total :		19,408.34	0.00	0.00	19,408.34

Exempt Amount	47,007.34
Taxable Amt	0.00
CGST Amt	0
SGST Amt	0
Bill Amount	47,007.34
Round Off	-0.34
Post Discount In Patient Share	0.00
Post Discount In Sponsor Share	0.00
Receivable from Patient	47,007.00

Paid by
Kaka sir payment
22/11/2024

Amount in words : Rupees Forty-Seven Thousand Seven Only

Receipt Details :

SNo	Record	Receipt No	Payment Mode	Amount Dr/Cr
1	22/11/2024	2411000922	QR CODE	47007 Cr
Grand Total:				47007.00
				0.00

* Refer Annexure For Details.

** Billing Queries Will not be entertained if made after

E. & O.E

* =Disallowance

For Sahyadri Hospitals Private Limited

Authorised Signatory



Sahyadri Karad Hospitals Pvt. Ltd.

Sahyadri Super Specialty Hospital Karad

NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.

State : Maharashtra GSTIN : 27AALCS6720M1ZT

Bill of Supply

Bill To :		Shipped To (Place of supply) :	
Patient Name :	Mrs. NILAM RETHREKAR	NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.	
Address :	Ap Masur Tal Karad Dist Satara	State :	Maharashtra
State :	Maharashtra	Loc Bill No :	D17IPD2411000301
Patient Regn. No :	3088675	Bill Date :	22/11/2024
Age/Sex :	26 Y / Female	Visit :	IP-1
Admission Date :	21/11/2024 20:08	Category :	OPD / Walkin
Discharge Date :	22/11/2024 05:54	Pay Category :	Self
Consulting Doctor :	Dr.Ramchandra Desai	Sponsor :	
Incare Department :	Internal Medicine	Insurance Company :	
Ward/Location :	3rd Floor ICU1(340)	Bed Category :	ICU/CCU/PICU/HDU.
SAC :	999311	Admission No :	37071

	Qty	Gross	Disc / Emergency	Conc	Net Amount
Services					
Room Charges	1	2,800.00	0.00	0	2,800.00
Professional charges	3	2,635.00	0.00	0	2,635.00
Procedure Charges	4	2,815.00	0.00	0	2,815.00
Equipment Charges	4	3,415.00	0.00	0	3,415.00
Diagnostic	1	310.00	0.00	0	310.00
Radiology Imaging Charges	1	4,935.00	0.00	0	4,935.00
Others	6	2,600.00	0.00	0	2,600.00
Laboratory Charges	9	5,580.00	0.00	0	5,580.00
Administrative Charges	1	2,509.00	0.00	0	2,509.00
Services Total		27,599.00	0.00	0.00	27,599.00

Drugs, Surgical Disposables and Consumables

Casualty-Karad

Drugs/Medicines	186.00	0.00	0	186.00
Surgical Disposables	1,995.60	0.00	0	1,995.60

ICU 3rd Floor-Karad

Surgical Disposables	7,202.16	0.00	0	7,202.16
Drugs/Medicines	939.53	0.00	0	939.53

Retail Pharmacy-Karad

Drugs/Medicines	4,944.05	0.00	0	4,944.05
Surgical Disposables	4,141.00	0.00	0	4,141.00



OK ✓

Sahyadri Karad Hospitals Pvt. Ltd.

Sahyadri Super Specialty Hospital Karad

NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.

State : Maharashtra GSTIN : 27AALCS6720M1ZT

Bill of Supply

Bill To :		Shipped To (Place of supply) :	
Patient Name :	Mrs. SUCHITA UTHALE		NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.
Address :	Ap Yetgaon Tal Kadegaon Dist Sangli	State :	Maharashtra
State :	Maharashtra	Loc Bill No :	D17IPD2411000300
Patient Regn. No :	3088644	Bill Date :	22/11/2024
Age/Sex :	50 Y / Female	Visit :	IP-1
Admission Date :	21/11/2024 19:09	Category :	OPD / Walkin
Discharge Date :	21/11/2024 20:00	Pay Category :	Self
Consulting Doctor :	Dr. Ajinkya Bahulekar	Sponsor :	
Incare Department :	Internal Medicine	Insurance Company :	
Ward/Location :	3rd Floor ICU1(333)	Bed Category :	ICU/CCU/PICU/HDU.
SAC :	999311	Admission No :	37069

SGST Amt	0
Bill Amount	19,438.64
Round Off	0.36
Post Discount in Patient Share	0.00
Post Discount in Sponsor Share	0.00
Receivable from Patient	19,439.00

Amount in words : Rupees Nineteen Thousand Four Hundred Thirty-Nine Only

Receipt Details :

SNo	Record	Receipt No	Payment Mode	Amount Dr/Cr
1	22/11/2024	2411000918	Debit Card	21000 Cr

Grand Total: 21000.00

Net Refundable : 1,561.00

* Refer Annexure For Details.

** Billing Queries Will not be entertained if made after E. & O.E

* =Disallowance

Final Bill Received

Signature

Relation with Patient ()

*paid by
NIN
22/11/24*

For Sahyadri Hospitals Private Limited

Authorised Signatory

Prepared By sunita more

Sahyadri Karad Hospitals Pvt.

U85110PN2006PTC128551

Survey No.89&90, Plot No.54, Lokmanya Colony, Kothrud, Pune 411038



Sahyadri Karad Hospitals Pvt. Ltd.

Sahyadri Super Specialty Hospital Karad

NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.

State : Maharashtra GSTIN : 27AALCS6720M1ZT

Bill of Supply

Bill To :		Shipped To (Place of supply) :	
Patient Name :	Mrs. SUCHITA UTHALE		NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.
Address :	Ap Yetgaon Tal Kadegaon Dist Sangli	State :	Maharashtra
		Loc Bill No :	D17IPD2411000300
State :	Maharashtra	Bill Date :	22/11/2024
Patient Regn. No :	3088644	Visit :	IP-1
Age/Sex :	50 Y / Female	Category :	OPD / Walkin
Admission Date :	21/11/2024 19:09	Pay Category :	Self
Discharge Date :	21/11/2024 20:00	Sponsor :	
Consulting Doctor :	Dr.Ajinkya Bahulekar	Insurance Company :	
Incare Department :	Internal Medicine	Bed Category :	ICU/CCU/PICU/HDU.
Ward/Location :	3rd Floor ICU1(333)	Admission No :	37069
SAC :	999311		

	Qty	Gross	Disc / Emergency	Conc	Net Amount
Services					
Room Charges	0.5	1,400.00	0.00	0	1,400.00
Professional charges	2	1,030.00	0.00	0	1,030.00
Procedure Charges	5	3,415.00	0.00	0	3,415.00
Equipment Charges	3	1,455.00	0.00	0	1,455.00
Diagnostic	1	310.00	0.00	0	310.00
Radiology Imaging Charges	1	700.00	0.00	0	700.00
Others	6	2,600.00	0.00	0	2,600.00
Administrative Charges	1	1,091.00	0.00	0	1,091.00
Services Total		12,001.00	0.00	0.00	12,001.00

Drugs, Surgical Disposables and Consumables

Casualty-Karad					
Drugs/Medicines		310.61	0.00	0	310.61
Surgical Disposables		2,663.00	0.00	0	2,663.00
ICU 3rd Floor-Karad					
Surgical Disposables		3,843.66	0.00	0	3,843.66
Drugs/Medicines		620.37	0.00	0	620.37
Items Total :		7,437.64	0.00	0.00	7,437.64

Paid on
NSN
22/11/2024

Exempt Amount	19,438.64
Taxable Amt	0.00
CGST Amt	0

271
Sahyadri Karad Hospital Pvt.Ltd

Sahyadri Super Specialty Hospital Karad

NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.

ADVANCE MONEY RECEIPT

IP No : 37071
MR No : 3088675
Name : Mrs. NILAM RETHREKAR
Age/Gender : 26 Y / Female
Relative Name : W/O 0

Doctor : Dr. Ramchandra Desai
Trans Type :
Receipt No : D17IPR2411000922
Receipt Date : 22/11/2024 9:00 AM
Bed No : 340

IP Address

Amount of Rs. 47007

Payment Type : QR CODE
Amount : 47007.00
Amount in Words : RUPEES FORTY SEVEN THOUSAND SEVEN ONLY

Bank Name : AXIX BANK



Created By : [Name]

Authorized Signatory



(MR No)

Bill Date & Time : 22/11/2024 9:00 AM

Print Date & Time : 22/11/2024 9:00 AM



(BILL No)

CIN : U85110PN2006PTC128551



8

OK ✓

Sahyadri Karad Hospitals Pvt. Ltd.

नितिराज पाटील

21/11/2025

Cash paid

64130/-

Sahyadri Super Specialty Hospital Karad

NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.

State : Maharashtra GSTIN : 27AALCS6720M1ZT

Bill of Supply

Bill To :		Shipped To (Place of supply) :	
Patient Name :	Mr. KISHOR TATYASO SAPKAR	NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.	
Address :	A/p - Bombalwadi Tal - Kadegaon	State :	Maharashtra
State :	Maharashtra	Loc Bill No :	D17IPD2411000298
Patient Regn. No :	3088712	Bill Date :	22/11/2024
Age/Sex :	38 Y / Male	Visit :	IP-1
Admission Date :	21/11/2024 21:53	Category :	OPD / Walkin
Discharge Date :	22/11/2024 12:24	Pay Category :	Self
Consulting Doctor :	Dr.Ramchandra Desai	Sponsor :	
Incare Department :	Internal Medicine	Insurance Company :	
Ward/Location :	Male General Ward - 2nd Floor- A(224)	Bed Category :	GENERAL WARD
SAC :	999311	Admission No :	37075

	Qty	Gross	Disc / Emergency	Conc	Net Amount
Items Total :		30,288.60	0.00	0.00	30,288.60

Exempt Amount	64,971.60
Taxable Amt	0.00
CGST Amt	0
SGST Amt	0
Bill Amount	64,971.60
Round Off	0.40
Post Discount In Patient Share	0.00
Post Discount In Sponsor Share	0.00
Receivable from Patient	64,972.00

Payment Paid
on Nitiraj Patil
25/11/2024

Amount in words : Rupees Sixty-Four Thousand Nine Hundred Seventy-Two Only

Receipt Details :

SNo	Record	Receipt No	Payment Mode	Amount Dr/Cr
1	22/11/2024	2411000934	QR CODE	50000 Cr
2	22/11/2024	2411000921	QR CODE	840 Cr
3	22/11/2024	2411000935	QR CODE	14132 Cr
Grand Total:				64972.00
				0.00

64972
- 842 Dis
64130/-

* Refer Annexure For Details.

For Sahyadri Hospitals Private Limited

64130/-



Sahyadri Super Specialty Hospital Karad

NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.

State : Maharashtra GSTIN : 27AALCS6720M1ZT

Bill of Supply

Bill To :		Shipped To (Place of supply) :	
Patient Name :	Mr. KISHOR TATYASO SAPKAR		NH-48, Dadasaheb Chavan Nagar At Post Warunji Fata, Karad, Maharashtra 415110.
Address :	A/p - Bombalwadi Tal - Kadegaon	State :	Maharashtra
		Loc Bill No :	D17IPD2411000298
State :	Maharashtra	Bill Date :	22/11/2024
Patient Regn. No :	3088712	Visit :	IP-1
Age/Sex :	38 Y / Male	Category :	OPD / Walkin
Admission Date :	21/11/2024 21:53	Pay Category :	Self
Discharge Date :	22/11/2024 12:24	Sponsor :	
Consulting Doctor :	Dr.Ramchandra Desai	Insurance Company :	
Incare Department :	Internal Medicine	Bed Category :	GENERAL WARD
Ward/Location :	Male General Ward - 2nd Floor- A(224)	Admission No :	37075
SAC :	999311		

	Qty	Gross	Disc / Emergency	Conc	Net Amount
Services					
Room Charges	1	2,800.00	0.00	0	2,800.00
Professional charges	4	3,265.00	0.00	0	3,265.00
Procedure Charges	10	10,180.00	0.00	0	10,180.00
Equipment Charges	4	7,785.00	0.00	0	7,785.00
Diagnostic	2	620.00	0.00	0	620.00
Radiology Imaging Charges	1	700.00	0.00	0	700.00
Others	6	2,600.00	0.00	0	2,600.00
Laboratory Charges	6	3,580.00	0.00	0	3,580.00
Administrative Charges	1	3,153.00	0.00	0	3,153.00
Services Total		34,683.00	0.00	0.00	34,683.00

Drugs, Surgical Disposables and Consumables

Casualty-Karad

Surgical Disposables	6,042.50	0.00	0	6,042.50
Drugs/Medicines	352.80	0.00	0	352.80

ICU 3rd Floor-Karad

Drugs/Medicines	3,893.65	0.00	0	3,893.65
Surgical Disposables	15,252.33	0.00	0	15,252.33

Retail Pharmacy-Karad

Drugs/Medicines	1,186.82	0.00	0	1,186.82
Surgical Disposables	3,560.50	0.00	0	3,560.50

MORYA HOSPITAL MEDICAL STORES

PLOT NO.251-A/1,
MANGALWAR PETH,KARAD.
(02164)227327.

CUSTOMER COPY
Credit Memo

P. Name : SAPKAR KISHOR TATYASO
KARAD

Doc No. : N-3033

Doctor : THORAT S.T.

KARAD

Date : 21/11/2024

Comp	Particulars	Pack	Qty	Batch	Exp.	Rate	Amount
HMD	CATHY NO.20...	PCS.	2	43032N	06/29	213.50	427.00
POLY	MEDIFLEX.	PCS.	2	8094324C	02/29	170.00	340.00
SANGA	INFUSION IV SET.	SET	1	24E3SR04	04/27	185.00	185.00
SANGA	INFUSION IV SET.	SET	1	24H3SR02	07/27	185.00	185.00
ROMSO	OXY SET	PCS.	1	2315480K	08/28	237.00	237.00
REXO	ECG LEADS	PCS.	6	7008423A	-	31.00	186.00
ABBOT	PANDIFF-40 MG.IV	VIAL	1	AQK0028	03/26	56.50	56.50
BERGE	ONDEM 2ML INJ.	INJEC	2	24233SR	06/26	13.35	26.70

SUBJECT TO KARAD JUSTRICTION.

D.L.NO.20 MH-SAT-357835, 21 MH-SAT-357835.

Gross Amt

1,643.20

Others

Net Amount

1,643.20

For MORYA HOSPITAL MEDICAL STORES

Pharmasist's Signature

(2)

MORYA HOSPITAL MEDICAL STORES

PLOT NO.251-A/1,
MANGALWAR PETH,KARAD.
(02164)227327.

**CUSTOMER COPY
Credit Memo**

P. Name : SAPKAR KISHOR TATYASO
KARAD

Doc No. :N-3034

Doctor : THORAT S.T.

KARAD

Date : 21/11/2024

Comp	Particulars	Pack	Qty	Batch	Exp.	Rate	Amount
HETERO	LYCEFT-1 GM.INJ.	VIAL	2	BOM4003	06/26	69.75	139.50
POLY	NEBULIZER MASK KIT ADULT	PCS.	1	G24A040632	12/28	572.00	572.00
LUPIN	BUDATE TRANSPULES	TRANS	5	T124063	05/26	26.60	133.00
TORRE	TIDE INJ..	AMPUL	5	TPN023002	08/25	21.65	108.25
HMD	DISPO.10 ML...	PCS.	3	438101ED2	08/29	13.00	39.00
HMD	DISPO.5 ML...	PCS.	3	425052NC2	05/29	8.50	25.50
NULIF	GLOVES	PACK	6	14026444LP	05/29	9.00	54.00
ABBOT	HYDROCORT-100 MG.INJ..	VIAL	2	AQK0051	04/26	47.01	94.02

SUBJECT TO KARAD JUSTRICTION.

D.L.NO.20 MH-SAT-357835, 21 MH-SAT-357836.

Gross Amt 1,165.27

Others

Net Amount 1,165.25

For MORYA HOSPITAL MEDICAL STORES

Pharmasist's Signature

MORYA HOSPITAL MEDICAL STORES

PLOT NO.251-A/1,
MANGALWAR PETH,KARAD.
(02164)227327.

P. Name : SAPKAR KISHOR TATYASO
KARAD

Doctor : THORAT S.T.

KARAD

CUSTOMER COPY
Credit Memo
Doc No. : N-3035
Date : 21/11/2024

Comp	Particulars	Pack	Qty	Batch	Exp.	Rate	Amount
KNOLL	HUMAN ACTRAPID INJ...	VIAL	1	B-70844	08/26	178.29	178.29
HMD	INSULIN SYRINGE 1 ML...	PCS.	1	435013AG	07/29	9.00	9.00

PAIL

SUBJECT TO KARAD JUSTRICTION.

D.L.NO.20 MH-SAT-357835, 21 MH-SAT-357836.

Gross Amt 187.29

Others

Net Amount 187.30

For MORYA HOSPITAL MEDICAL STORES

Pharmasist's Signature



Navchaitanya

PATHOLOGY LABORATORY

Quality. Accuracy. Timely Results.

• Dr. Sushant Narayan Mohite
 Consultant Pathologist
 MBBS, MD (Pathology)
 MMC Reg. No. : 2012/09/2670
 ☎ +91 98237 85858
 ✉ navchaitanyalab@gmail.com

Shop No 2, Plot no 251A/1, C/O Siddhivinayak Hospital, Krishna Naka, Mangalwar Peth, Karad. 415110

RECEIPT

Receipt No. : I - 81431 Name : KISHOR SAPKAR (ID: 48969) Sex / Age : Male / 42 years
 Payment Mode : CASH Referral : Dr.Ganesh Thorat Date & Time : 21/11/24, 08:36 PM

Sr.	Test Name	Test Price
1	CBC	250.00
2	UREA	150.00
3	Creatinine	150.00
4	POTASSIUM	200.00
	SODIUM	200.00
6	RANDOM BLOOD SUGAR	50.00

Payable Amount (in words) : One Thousand only

Total : 1000.00

Payable Amount : 1000.00

Total Paid : 1000.00


 Cashier's Signature

Navchaitanya
PATHOLOGY LABORATORY
 Shop No.2, Plot No.251A/1,
 C/o. Siddhivinayak Hospital,
 Krishna Naka, Mangalwar Peth,
 KARAD, Dist. Satara 415 110.

Payment paid by
 Kaka sir payment
 29/11/2024

वोरिन देवराज.

278
Morya Hospital Private Ltd.

SIDDHIVINAYAK HOSPITAL AND I.C.U.
Krishna Naka, Station Road, Karad-415110.

02164-227327

Regd. No. : 16206

HOSPITAL BILL

Bill No. : B-607

Date : 22/11/2024

I.P.D No. : 616

Doctor's Name : DR. GANESH THORAT

Patient's Name : SAPKAL KISHOR

Age: 42

Patient's Address : AP - BABALEWADI

Sex : MALE

Admission Date : 21/11/2024

Discharge Date : 22/11/2024

Sr.No	Item Name	Quantity	Unit	Rate	Amount
1	DAY CARE CHARGES	1	1'S	1,000.00	1,000.00

Rs. In Words: Rupees ONE THOUSAND ONLY
SHIFT

Total 1,000.00

Discount

27AADCM3436C1ZT

Net Amount

1,000.00

Payment paid by
Kaka sir payment
29/11/24

श्रीनि
देशमुख

PAID



For Morya Hospital Private Ltd.

Authorized Signature

Exh-D

279

Manmar Industries

"Sujan" Near Primery Health Center
 Pandharpur Road,
 Masur, Taluka-Karad, Dist -Satara
 Maharashtra -India

Udyam No - UDYAM-MH-30-0028530 (MICRO)
 E-Mail : manmarindustries@gmail.com

Kishor Tatyaso Sapkar

Ledger Account

1-Nov-24 to 25-Aug-25

					Page 1	
Date	Particulars	Vch Type	Vch No.	Debit	Credit	
1-Jan-25	To State Bank Of India CA- 41356867086	Payment	2033	10,000.00		
4-Feb-25	To State Bank of India CC -42199639117	Payment	2089	10,000.00		
26-Feb-25	To State Bank Of India CA- 41356867086	Payment	2181	1,00,000.00		
1-Mar-25	To State Bank Of India CA- 41356867086	Payment	2193	10,000.00		
				1,30,000.00		
	By Closing Balance					1,30,000.00
				1,30,000.00		1,30,000.00
1-Apr-25	To Opening Balance			1,30,000.00		
1-Apr-25	To State Bank of India CC -42199639117	Payment	1	10,000.00		
2-May-25	To State Bank Of India CA- 41356867086	Payment	58	10,000.00		
2-Jun-25	To State Bank Of India CA- 41356867086	Payment	136	10,000.00		
1-Jul-25	To State Bank Of India CA- 41356867086	Payment	212	10,000.00		
1-Aug-25	To State Bank Of India CA- 41356867086	Payment	311	10,000.00		
				1,80,000.00		
	By Closing Balance					1,80,000.00
				1,80,000.00		1,80,000.00

MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE, KOLHAPUR.

23

Tel. No. (0231) 2652952, 2660448 Fax No. (0231) 2652952. E-mail: rokolhapur@mpcb.gov.in	 "Your Service is Our Duty"	Udyog Bhavan, Near Collector Office, Kolhapur - 416 003. Website: http://mpcb.mah.nic.in
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No. MPCB/RO/KOP/CD/ FTS- 0110

Date: 22/11/2024

To,
M/s. Manmar Industries,
Plot No. A-53, MIDC Shalgaon,
Tal. Kadegaon, Dist. Sangli.

Sub: Closure Direction u/s 33A of Water (Prevention & Control of Pollution) Act, 1974, 31 A of Air (Prevention & Control of Pollution) Act, 1981 and under the Hazardous Waste (M & TM) Rules, 2016 as amended.

Ref: 1. Complaint received from Shri Vijay Mulik, Deputy Sarpanh, Shalgaon on 21.11.2024.
2. Visit of Board Officials 21.11.2024.
3. Legal Action Proposal submitted by SRO Sangli vide no. MPCB-LEGAL_ACTIONS- 221124005 on 22.11.2024.

WHEREAS you are operating your industry in 'Pollution Prevention Area' declared under Water (Prevention & Control of Pollution) Act, 1974, Air (Prevention & Control of Pollution) Act, 1981 & Hazardous Waste (M & TM) Rules, 2016 as amended.

AND WHEREAS, it is mandatory on the part of industry to obtain Consent to Establish/Operate from the Maharashtra Pollution Control Board under u/s 25/26 of the Water (Prevention and Control of Pollution) Act, 1974 and u/s 21 of the Air (Prevention and Control of Pollution) Act, 1981 & Authorization under Rule 6 of the Hazardous and Other Wastes (Management and Trans-boundary Movement) Rules, 2016.

AND WHEREAS, it is also mandatory on your part to provide adequate water and air pollution control devices, so as to prevent any sort of pollution in the surrounding area and to achieve the standards laid down under the provision of Environment (Protection) Act 1986.

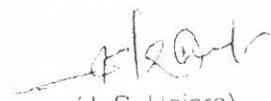
AND WHEREAS, the Board office is in receipt of complaint as referred above 1 & the Board officer visited the unit on 21.11.2024 for investigation of said complaint as referred above 2. AND WHEREAS, SRO Sangli has submitted proposal for legal action against the industry due to following non-compliances:-

1. You have operating your industry without obtaining Consent to Establish & Operate from the Board. इतिहासिक इतिहास
2. During the manufacturing process Trichloro Ethylene was released due to blast in your plant causing damage to environment because of emissions.
3. You are operating your unit without provision of any air pollution control equipment & safety measures.
4. On 21.11.2024 due to blast in your plant 11 persons are injured & out of those two persons are passed away.

AND WHEREAS after examining the record of your case, reports of officers of the Board & making necessary enquiries, I am satisfied that you are causing Environmental Pollution problems in the surrounding area and knowingly & wilfully causing grave injury to the environment thereby violating various Environment enactments.

NOW, THEREFORE in exercise of the powers conferred upon me under Section 33A of the Water (Prevention & Control of Pollution) Act, 1974 & 31A of the Air (Prevention & Control of Pollution) Act, 1981, I, J.S. Hajare, Regional Officer of the Board at Kolhapur hereby direct you to stop the manufacturing activity forthwith by taking all safety measures to avoid further damage to the surrounding environment and inform the same to this office immediately.

The competent authorities are directed to disconnect the water/electricity supply to your unit immediately, which may please be noted.


(J. S. Hajare)
Regional Officer, Kolhapur

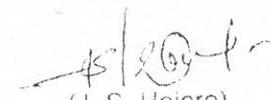
Copy for information & necessary action:-

1. The Superintending Engineer, MSEDCL Ltd. Sangli, Dist. Sangli.
2. The Executive Engineer/Dy. Engineer, MSEDCL Ltd., Kadegaon Division, Tal. Kadegaon, Dist. Sangli.

-They are directed to disconnect electricity supply of aforesaid unit immediately till further orders and report the compliance accordingly.

3. The Executive Engineer/Dy. Engineer, MIDC Shalgaon, Tal. Kadegaon, Dist. Sangli.

-They are directed to disconnect Water supply of aforesaid unit immediately till further orders and report the compliance accordingly


(J. S. Hajare)
Regional Officer, Kolhapur

Copy submitted for favour of information to:

1. The Member Secretary, M.P.C. Board, Mumbai.
2. Joint Director (APC), M.P.C. Board, Mumbai.

Copy for information:

Law Officer, M.P.C. Board, Mumbai.

Copy to:

Sub-Regional Officer, M.P.C. Board, Sangli.

- He is directed to serve the direction to the unit and The Executive Engineer/Dy. Engineer, Kadegaon Division MSEDCL Ltd, Dist. Sangli and The Executive Engineer/Dy. Engineer, MIDC Shalgaon, Tal. Kadegaon, Dist. Sangli and keep vigilance and report the compliance accordingly.

**IN THE COURT OF THE COMMISSIONER FOR EMPLOYEES
COMPEMENSATION, AT SANGLI**

Appln. (F.A.) No. 4/2024

1. Nilam Maruti Rethrekar,
At.Post- Masur, Tal- Karad, Dist- Satara,
2. Smt. Suchitra Uthale,
At.Post- Yetgaon, Tal- Kadegaon , Dist- Sangli
3. Kishor Tatyaso Sapkar,
At.Post- Bomalewad, Tal- Kadegaon,
Dist- Sangli ..Deceased workman.
V/s
Manmar Industries,
Near Primary Health Centre, Masur-Shamgaon Road,
Village-Masur, Tal- Karad, Dist- Satara 415106 Employer

**FORM D
(See rule 13)
NOTICE**

Whereas I have received information that Late Nilam Maruti Rethrekar, Smt.Suchitra Uthale and Kishor Tatyaso Sapkar (Contract Workers) workman employed by you in Manmar Industries, Plot NO. A-53, MIDC Shalgaon, Tal- Kadegaon, Dist- Sangli has died as the result of an accident arising out of and in the course of his employment. The Commissioner for workmen's compesnsation Sangli hereby require you in accordance with section 10-A of the Workmen's Compensation Act, 1923 to submit to him within thirty days of the receipt of this notice the enclosed form with the particulars required in paragraphs 1, 2 and 3 and the particulars required in either paragraph 4 or 5 duly filed in. In the event of your admitting liability to pay compensation, the necessary deposit must under section 10-A(2) of the said Act, be made within thirty days of the receipt of this notice.

By Order and in the name
Commissioner for Workmen's
Compensation, Sangli

Jus

Clerk of the Court
Labour Court, Sangli



1CS/18/2025
LABOUR COURT, SANGLI
New District & Sessions Court, "B" Wing,
Second Floor, Vijaynagar, Sangli-Miraj Road.
Sangli - 416 415

Date - 14/02/2025

प्रति,

दि. ०४/०८/२०२५

मा.पोलीस निरीक्षक,

कडेगांव पोलीस स्टेशन,

ता.कडेगांव, जि.सांगली

अर्जदार :- ज्योती मंदार नलावडे,

रा.मसुर, ता.कराड, जि.सातारा, (मो.नं. ७२७६०४९९७६)

विषय :- म्यानमार इंडस्ट्रिज, प्लॉट नं.ए-५३, बोंबाळेवाडी (एम.आय.डी.सी.)

ता.कडेगांव, जि.सांगली येथे चोरी झालेबाबत वगैरे

महोदय,

मी मौजे.मसुर, ता.कराड, जि.सातारा येथील कायमची रहिवाशी असून सध्या मी, माझे दोन मुले, सासु, सासरे यांचेसोबत मसुर येथे राहत आहे. मंदार नंदकुमार नलावडे हे माझे पती असून त्यांचा दि.३०/०९/२०२५ रोजी अपघाती मृत्यु झालेला आहे.

माझे पती मंदार नंदकुमार नलावडे यांनी बोंबाळेवाडी ता.कडेगांव, जि.सांगली येथील एम.आय.डी.सी. प्लॉट नं. ए-५३ मध्ये म्यानमार इंडस्ट्रिज या नावाने अॅग्री केमिकल कंपनी सुरु केली होती. माझे पतीचे निधन झाले असून सध्या सदर म्यानमार कंपनी बंद आहे. मयत मंदार नंदकुमार नलावडे यांची मी पत्नी असून मी कायदेशिर वारस आहे.

सदर आमचे म्यानमार कंपनीमध्ये दि.२०/०२/२०२५ रोजी चोरी करणेत आली असून कंपनीचे मालमत्तेचे काही अज्ञात इसमांनी तोडफोड करून नुकसान केलेले आहे. सदर म्यानमार कंपनीमधील चोरीस गेलेल्या मालमत्तेचा तपशील खालीलप्रमाणे :-

- १) ट्रान्सफॉर्मर १०० के.व्ही. - र.रु.३,००,०००/-
- २) फायर हायड्रन्ट सिस्टीम मोटर १ - २० एच.पी. र.रु.३०,०००/-
- ३) फायर हायड्रन्ट सिस्टीम मोटर २ - ७.५ एच.पी. र.रु.२५,०००/-
- ४) व्हॅक्युम पंप मोटर १ - २० एच.पी. र.रु.३०,०००/-
- ५) इनव्हर्टर ५ के.व्ही ए. - र.रु.७५,०००/-

- ६) इलेक्ट्रिकल केबल्स र.रु.४५,०००/-
 ७) फ्रिज १ - र.रु.१०,०००/-
 ८) पी.सी, मॉनीटर ४ - र.रु.२०,०००/-
 ९) ५ डिजिट बॅलन्स १ - र.रु.१,५०,०००/-
 १०) वेईग बॅलन्स ३०० के.जी. ३ - र.रु.३०,०००/-
 ११) ऑक्सीजन सिलेंडर कॅपॅसिटी ५० के.जी. ७ - र.रु.८४,०००/-
 १२) युपीएस बॅटरी १२ व्हॅट २० - र.रु.५०,०००/-
 १३) इंटरनल इलेक्ट्रिकल केबल्स - र.रु.२,५०,०००/-
 १४) इंटरनल इलेक्ट्रिकल लाईटिंग वायर - र.रु.७५,०००/-
 १५) फायर अलाराम सिस्टम वायर आणि असेसरीज - र.रु.५०,०००/-
 १६) इंटरनेट आणि सीसी टीव्ही केबल्स - र.रु.१,००,०००/-
 १७) फर्निचर - र.रु.२,५०,०००/-
 १८) ग्लासलाइन एम एस असेसरीज - र.रु.७५,०००/-
 १९) स्प्रे ड्रायर एम एस असेसरीज - र.रु.४०,०००/-
 २०) चैन ब्लॉक ५ एम टी - र.रु.२५,०००/-
 २१) वेल्डिंग मशीन १ - र.रु.१५,०००/-
 २२) सगळ्या प्रकारच्या स्पॅन्नर आणि टुल्स - र.रु.१५,०००/-
 २३) रिअॅक्टर टेम्प्रेचर सेन्सर आणि इनडिकेर्टस - र.रु.२५,०००/-
 २४) जनरेटर पार्टस ६३ के व्ही ए - र.रु.५०,०००/-
 २५) वॉटर चिर्स ५ टी.आर. - र.रु. २५,०००/-
 २६) इलेक्ट्रिकल सर्व पॅनेल - र.रु.१,००,०००/-
 २७) सर्व इलेक्ट्रिकल फिटिंग आणि असेसरीज - र.रु.१,००,०००/-

- २८) आर्थिंग वायर / पट्टी - र.रु.१५,०००/-
- २९) १ एम एम - ९० एम आय टी ए व्ही ३५X११० - र.रु.३८,८५०/-
- ३०) १.५ एम एम (९० एम आय टी) ५०X१६१० - र.रु.८०,५००/-
- ३१) ४ एम एम (९० एम आय टी) २०X३९६० - र.रु.७९,२००/-
- ३२) कैंट ६ (लॅन केबल) ४X८८०० - र.रु.३५,२००/-
- ३३) १.५ एम एम (९० एम आय टी) ५०X१६१० - र.रु.८०,५००/-
- ३४) ४ एम एम (९० एम आय टी) २०X३९६०- र.रु.७९,२००/-
- ३५) कैंट ६ (लॅन केबल) ४X८८००- र.रु.३५,२००/-
- ३६) १ एम एम (३ core) ३९०एम आय टी X१२५ - र.रु.४८,७५०/-
- ३७) ६ एम एम (३ core) ३०एम आय टी X२९०- र.रु.८,७००/-
- ३८) ट्युब लाईट ५० X२००- र.रु.१०,०००/-
- ३९) केसिंग कैंपिंग २०० X५०० - र.रु.१०,०००/-
- ४०) ५० एम एम (३.५ core copper armad केबल) ७७एम आय टी X१५६० - र.रु.१,२०,१२०/-
- ४१) ३५ एम एम (३.५ core copper armad केबल) ४०एम आय टी X११५० - र.रु.४६,०००/-
- ४२) १० एम एम (४ core copper armad केबल) २७०एम आय टी X४०० - र.रु.१,०८,०००/-
- ४३) ६ एम एम (४ core copper armad केबल) ३४१एम आय टी X२५५ - र.रु.८६,९५५/-
- ४४) ४ एम एम (४ core copper armad केबल) १३२एम आय टी X१८० - र.रु.२३,७६०/-
- ४५) इलेक्ट्रिकल कंट्रोल पॅनल - र.रु.८,२१,५६०/-

- ४६) इलेक्ट्रिकल इतर असेसरीज - र.रु.३०,०००/-
- ४७) इलेक्ट्रिकल पॉवर जनरेटर (डी. जी) - र.रु.५,७५,०००/-
- ४८) इलेक्ट्रिकल ट्रान्सफॉर्मर - र.रु.४,५०,०००/-
- ४९) लिफ्ट गिअर मोटर - र.रु.९,००,०००/-

असे एकुण र.रु.४७,३९,५९५/- (सत्तेचाळीस लाख एकतीस हजार पाचशे पंच्यान्व रुपये) च्या कंपनीतील वस्तुची चोरी अज्ञात इसमांनी केलेली आहे.

तसेच दि.२७/०६/२०२५ रोजी कंपनीमधील फर्निचर, फ्लेम फोटो मिटर या वस्तुंची चोरी झालेली आहे. तसेच दि.०२/०८/२०२५ रोजी वॉचमन रुम मधील टेबल व तयार असणारा शेतीच्या वापराचा तयार असणारे छोट्या पॅकिंग मधील मालाची चोरी केलेली आहे. अशी एकुण र.रु.७०,०००/- ची चोरी झालेली आहे. सदरची चोरी कंपनीचे पूर्व बाजू व दक्षिण बाजूचे तारेचे कुंपण तोडुन व दरवाजा तोडुन केलेली आहे.

तरी सदर चोरीबद्दल गुन्हा दाखल करणेत येवून योग्य ती कायदेशिर कारवाई करणेत यावी.हि विनंती.

दि.०४/०८/२०२५

Jyoti
अर्जदार
[Jyothi Mandar Nalavad]

Translated Copy

Date; 04/08/2025

To,
Police Inspector
Kadegaon Police Station,
Tal- Kadegaon, Dist- Sangli

Applicant:- Jyoti Mandar Nalawade

R/at- Masur, Tal- Karad,

Dist- Satara (Mb. No. 7276049976)

Subject:- Regarding theft at Myanmar Industries, Plot No. A-53, Bombalewadi (MIDC), Tal- Kadegaon, Dist- Sangli.

Sir,

I am permanently resident of village Masur, Tal- Karad, Dist- Satara and now I am residing at Masur along with my two children, in-laws. Mandar Nandkumar Nalawade was my husband and he died on 30/01/2025 in vehicular accident.

My husband Mandar Nandkumar Nalawade was started agro chemical company in the name and style as "Myanmar Industries" at Plot No. A-53, Bombalewadi (MIDC), Tal- Kadegaon, Dist- Sangli. After the death of my husband, the said

Myanmar company is closed. I am the wife and legal heir of deceased Mandar Nandkumar Nalawade.

In our Myanmar company there was theft on 20/02/2025 and some of unknown person damaged the assets of our company and the details of the articles stolen from our Myanmar company are as follows:-

- 1) Transformer 100 K.V. – Rs.3,00,000/-
- 2) Fire Hydrant System Motor 1- 20 H.P. Rs.30,000/-
- 3) Fire Hydrant System Motor 1- 7.5 H.P. Rs.25,000/-
- 4) Vacuum pump motor 1- 20 H.P. Rs.30,000/-
- 5) Inverter 5 KVA- Rs. 75,000/-
- 6) Electrical cables Rs.45,000/-
- 7) Refrigerator 1 - Rs. 10,000/-
- 8) PC, Monitor 4 - Rs.20,000/-
- 9) 5 Digit Balance 1 - Rs.1,50,000/-
- 10) Weighing Balance 300 Kg 3 - Rs.30,000/-
- 11) Oxygen Cylinder Capacity 50 Kg 7 - Rs.84,000/-
- 12) UPS Battery 12 Watt 20 - Rs.50,000/-
- 13) Internal Electrical Cables - Rs.2,50,000/-
- 14) Internal Electrical Lighting Wire Rs.75,000/-
- 15) Fire Alarm System Wire and Accessories - Rs.50,000/-

- 16) Internet and CCTV cables - Rs.1,00,000/-
- 17) Furniture - Rs.2,50,000/-
- 18) Glassline MS Accessories - Rs.75,000/-
- 19) Spray Dryer MS Accessories - Rs.40,000/-
- 20) Chain Block 5 MT - Rs.25,000/-
- 21) Welding Machine 1 - Rs.15,000/-
- 22) All types spanners and tools - Rs.Rs.15,000/-
- 23) Reactor Temperature Sensor and Indicators –
Rs.25,000/-
- 24) Generator Parts 63 KVA - Rs.50,000/-
- 25) Water Chillies 5 T.R. Rs. 25,000/-
- 26) Electrical All Panels - Rs.1,00,000/-
- 27) All Electrical Fittings and Accessories - Rs.1,00,000/-
- 28) Earthing wire / strip - Rs.15,000/-
- 29) 1 mm - 90 MITA V 354110 - Rs.38,850/-
- 30) 1.5 mm (90 M I T) 5041610 - Rs.80,500/-
- 31) 4 mm (90 M I T) 2003960 - Rs.79,200/-
- 32) Cat 6 (LAN Cable) 448800 - Rs.35,200/-
- 33) 1.5 mm (90 M I T) 5041610 - Rs.80,500/-
- 34) 4 mm (90 M I T) 2003960- Rs.79,200/-
- 35) Cat 6 (LAN Cable) 448800- Rs.35,200/-

- 36) 1 mm (3 core) 390M IT 4125 - Rs.48,750/-
- 37) 6 mm (3 core) 30 m IT 4290- Rs. 8,700/-
- 38) Tube Light 50 4200- Rs. 10,000/-
- 39) Casing Capping 200 4500 - Rs.10,000/-
- 40) 50 mm (3.5 core copper armad cable) 77m IT 41560
Rs.1,20,120/-
- 41) 35 mm (3.5 core copper armad cable) 40 m IT 41150
Rs.46,000/-
- 42) 10 mm (4 core copper armad cable) 270 m IT 4400
Rs.1,08,000/-
- 43) 6mm (4 core copper armad cable) 341m IT x255
Rs.86,955/-
- 44) 4mm (4 core copper armad cable) 132m IT 4180
Rs.23,760/-
- 45) Electrical Control Panel Rs.8,21,560/-
- 46) Electrical other accessories - Rs.30,000/-
- 47) Electrical Power Generator (DG) - Rs.5,75,000/-paige
- 48) Electrical Transformer - Rs.4,50,000/-
- 49) Elevator Gear Motor - Rs.1,00,000/-

The total amount of goods worth Rs.47,31,595/- (Rupees forty-seven lakh thirty-one thousand five hundred and ninety-

five) belonging to the company has been stolen by unknown persons.

Also, on 27/06/2025, furniture, flame photometer and other items were stolen from the company. Also, on 02/08/2025, a table in the watchman's room and small packing goods ready for agricultural use were stolen. A total of Rs.70,000/- has been stolen. The theft was committed by breaking the wire fence on the east and south sides of the company and breaking the door.

However, it is requested that crime should be registered regarding this theft and appropriate legal action should be taken.

Date: 04/08/2025

Applicant

[Jyothi Mandar Nalavade]